

LOK SABHA

List of Questions for ORAL ANSWERS
Tuesday, February 4, 2025/Magha 15, 1946 (Saka)

(Ministries of Agriculture and Farmers Welfare; Commerce and Industry; Cooperation; Fisheries, Animal Husbandry and Dairying; Heavy Industries; Home Affairs; Panchayati Raj; Rural Development; Social Justice and Empowerment; Steel; Textiles)

Total Number of Questions - 20

Coconut Production

*21. Shri B K Parthasarathi:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details of total area under coconut cultivation along with quantity and value of coconut and its products produced in the country during each of the last five years, State-wise, district-wise and year-wise particularly in Andhra Pradesh; and

(b) the details of total number of Coconut Producer Societies (CPSs) operational in the country and new CPSs formed by the Government during the said period, State-wise and district-wise particularly in Andhra Pradesh?

Premium Collected under PMFBY

†*22. Smt. Delkar Kalaben Mohanbhai:
Shri Gyaneshwar Patil:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the total amount of premium collected by the insurance companies under the Pradhan Mantri Fasal Bima Yojana (PMFBY) in the country including Dadra and Nagar Haveli, Madhya Pradesh and Sambhajinagar of Maharashtra;

(b) the total amount of premium disbursed by the insurance companies under the said Yojana;

(c) the total number of claims received by the insurance companies thereunder; and

(d) the total amount of premium retained by the insurance companies after the payment of all the claims of farmers under the Yojana?

Tea Research Associations

*23. Shri Baijayant Panda:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether the Government has recently opened any Tea Research Associations in the country;

(b) if so, the details thereof along with the names and locations of these associations and if not, the reasons therefor;

- (c) the number of tea factories currently operational in the country; and
 (d) whether the Government is upgrading the tea tourism infrastructure in the country and if so, the details thereof?

National Mission on Natural Farming

*24. Shri Naresh Ganpat Mhaske:
 Dr. Shrikant Eknath Shinde:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) whether the Government has proposed for adoption of natural farming practices in the country under the National Mission on Natural Farming (NMNF) and if so, the details thereof;
 (b) whether the establishment of Bio-input Resource Centres will ensure timely access to natural farming inputs for farmers and its impact on the cost of cultivation and soil health, if so, the details thereof;
 (c) whether the training of farmers in natural farming practices and the deployment of Krishi Sakhis/Community Resource Persons will significantly accelerate the adoption of natural farming methods and if so, the outcomes thereof;
 (d) the impact of NMNF's focus on local agro-ecological principles on climate sustainability and the method adopted for measuring the outcomes thereof; and
 (e) whether the integration of NMNF with existing schemes and local market linkages improves branding and marketing opportunities for farmers' produce and if so, the details of measures planned for effective convergence thereof?

e-NAM Platform

†*25. Shri Dileshwar Kamait:
 Shri Naba Charan Majhi:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the details of the total number of agricultural markets (mandis) currently linked to the National Agriculture Market (e-NAM) platform, along with the trading volumes thereof including the value of transactions made by them, State-wise;
 (b) the manner in which the Government is encouraging small and marginal farmers of the country to actively participate in the e-NAM platform especially those in rural areas of Maharashtra like Jalgaon district along with the number of such farmers registered and actively trading in the said platform;
 (c) whether any assessment has been conducted regarding inter-State trade volume through e-NAM during the last three years, if so, the details thereof and the steps taken by the Government to address the issues faced by the farmers in accessing the said platform along with the logistical challenges such as transportation and warehousing in the country, State-wise particularly in Maharashtra including Jalgaon district;
 (d) whether the Government proposes to expand the scope of e-NAM in terms of integration of more new textiles products, value added services and new technological features like AI based pricing mechanism for better price discovery in the country, State-wise including Maharashtra;
 (e) if so, the details thereof along with the timeline fixed for the same; and
 (f) the details of the proposed expansions and the manner in which they will benefit farmers

particularly those living in Maharashtra especially in Jalgaon district in enhancing market access?

Export of Fruits and Vegetables

*26. Shri Mani A:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the details of measures taken by the Government to promote the export of fruits and vegetables and the extent to which these initiatives have been successful in increasing export volumes;

(b) the details of the States which are contributing towards export of fruits and vegetables including the major varieties exported by them;

(c) the details of the major challenges faced by exporters of fruits and vegetables;

(d) the manner in which the Government is addressing these challenges to improve export performance;

(e) the details of new international markets which have been explored for the export of Indian fruits and vegetables during the last three years and the current year; and

(f) the details of the key barriers in accessing these markets and the manner in which the Government is addressing them?

WTO Restrictions on MSP

*27. Shri Saptagiri Sankar Ulaka:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government has taken steps to protect small farmers from WTO-imposed restrictions on MSP and subsidies, if so, the details thereof;

(b) the steps taken to safeguard India's Public Distribution System (PDS) from WTO challenges;

(c) whether alternative trade policies or agreements have been explored to shield Indian agriculture from global competition and if so, the details thereof; and

(d) the details of the budget allocated for subsidies, MSP and trade negotiations along with their impact on small farmers' income during the last five years?

Sale of Poor Quality Seeds

†*28. Shri Shyamkumar Daulat Barve:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the farmers are facing problems due to sale of poor quality seeds for agricultural production for the last several years in Ramtek Parliamentary Constituency;

(b) if so, the details thereof;

(c) whether farmers have to bear the cost of seeds and sowing for two to three times in a year due to sale of the poor quality seeds and as a result of which they are facing financial burden;

(d) if so, whether the Government is taking any corrective steps in this regard; and

(e) if so, the details thereof and if not, the reasons therefor?

Targeted Houses under PMAY-G

†*29. Shri Shankar Lalwani:
Shri Tapir Gao:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether the Government has set up any target for sanctioning of ten lakh houses as a part of 2024-25 targets under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) and if so, the details thereof along with its likely impact on rural development and poverty alleviation in the country;

(b) the details of measures taken by the Government to meet the set target in each State of the country including Hazaribagh and Ramgarh Parliamentary Constituencies (PCs) of Jharkhand, Bhiwani and Mahendragarh PC of Haryana, Nabarangpur PC of Odisha, Valmiki Nagar of Bihar and Palghar District of Maharashtra;

(c) whether there is any mechanism in place to monitor and prevent misuse of allocated resources at the local level in the country particularly in Chhattisgarh;

(d) if so, the details and the status thereof, State-wise including the said constituencies;

(e) whether the Government has sanctioned any houses under the said yojana during the last five years; and

(f) if so, the details thereof and the total number of houses sanctioned, State-wise including Valmiki Nagar of Bihar and Palghar district of Maharashtra?

Farmer Producer Organisations

*30. Shri Dushyant Singh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government is implementing any policy initiatives to support Farmer Producer Organizations (FPOs) throughout the country, if so, the details thereof including the agencies tasked with these initiatives and if not, the reasons therefor;

(b) the details of specific programmes that are being put in place to strengthen market linkages for FPOs and assist them along with the work done under the same;

(c) whether the Government is planning to increase financial assistance or subsidies for FPOs to enhance their operational capabilities, if so, the details thereof and if not, the reasons therefor;

(d) the details of measures being considered to promote private sector investment in FPOs including potential partnerships and funding opportunities along with the agencies facilitating these efforts; and

(e) the details of the FPOs registered in Jhalawar-Baran Constituency of Rajasthan along with the subsidies or financial assistance being provided by the Government indicating the agencies responsible for these programmes?

Assistance under ODOP Scheme

*31. Dr. C M Ramesh:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether the Government has identified Etikoppaka Lacquerware Toys from Anakapalli district of Andhra Pradesh under One District One Product (ODOP) Scheme with an objective of branding, promoting, efficient supply chain management, marketing, etc., if so, the details thereof;

(b) the details of assistance, financial and other help that the Government has provided to artisans and units of Etikoppaka toys since inclusion under ODOP scheme;

(c) the details of funds approved, sanctioned, released and spent on the above since inclusion of Etikoppaka toys under ODOP scheme, year-wise; and

(d) whether any special help/assistance is provided to Geographical Indication (GI) tagged products such as Etikoppaka toys by the Government and if so, the details thereof?

Committee for Legal Guarantee to MSP

*32. Shri Anand Bhadauria:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Committee constituted for providing legal guarantee to MSP for agricultural produces has submitted its report to the Government;

(b) if so, the details along with the salient features thereof;

(c) if not, the reasons for delay;

(d) whether the Government would bring a legislation to ensure legal guarantee of MSP to farmers of the country;

(e) if so, the details thereof including the timeline fixed for the same; and

(f) if not, the reasons therefor?

Digital Payments for Development Work

*33. Shri Y S Avinash Reddy:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

(a) whether the Government is taking steps that all panchayats in the country will mandatorily use digital payments for development work and revenue collection and they will be declared Unified Payments Interface (UPI) enabled, if so, the details thereof, State-wise particularly in Andhra Pradesh;

(b) whether it is a fact that ninety eight percent of the panchayats had already started UPI based payments and payments to panchayats will now be made digitally and payments in cheques and cash have almost been stopped and if so, the details and present status thereof;

(c) whether the Government has issued any directions/advisory to panchayats since 2014 to hold meetings with service providers and vendors and task has been given to panchayats to choose appropriate service providers and finalise vendors, if so, the details thereof; and

(d) whether panchayats have also been directed to choose a single vendor which covers the whole area and if so, the details thereof and progress made in this regard so far?

Soil Health Cards

†*34. Shri Satpal Brahamchari:
Shri Sanatan Pandey:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government has formulated any special scheme to promote balanced and integrated nutrient management as per the recommendations of Indian Council of Agricultural Research (ICAR) to prevent the deterioration of soil quality and if so, the details thereof;

(b) whether the Union Government has implemented Soil Health and Fertility Scheme to assist State Governments in issuing Soil Health Cards to farmers and if so, the details thereof, State and district-wise, including Uttar Pradesh; and

(c) the details of the number of Soil Health Cards issued so far in the country, particularly in Uttar Pradesh, Jharkhand and Sonipat Lok Sabha Constituency of Haryana along with its benefits to the farmers in improving the quality of soil, State and district-wise?

Fellowship Amount under NFOBC

*35. Shri M K Raghavan:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) whether the Government has noticed any delay in release of fellowship amount under National Fellowship for Other Backward Classes (NFOBCs) scheme; and

(b) if so, the details thereof and the action taken thereon?

New Textile Parks

†*36. Adv Gowaal Kagada Padavi:

Will the Minister of TEXTILES

be pleased to state:

(a) the details of the seven mega textile parks under the PM MITRA scheme;

(b) the details of the textile parks sanctioned, set up and functioning across the country at present, State and district-wise;

(c) the number of people working in each of the said textile parks;

(d) whether the Government proposes to set up new textile parks in the country and if so, the details thereof; and

(e) whether any textile park has been sanctioned for the Nandurbar Parliamentary Constituency and if so, the details thereof?

Basic Amenities along National Highways

*37. Shri Chamala Kiran Kumar Reddy:
Shri Eatala Rajender:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether easy access to clean public toilets for all - including men, women, persons with disabilities and transgender people is a basic right and essential part of human dignity and though public toilets are built near every toll plaza in the National/State Highways in the country including Telangana and Uttar Pradesh, general public seldom find them maintained and

accessible;

(b) whether States and Union Territories have an important duty to not only provide easy access to clean washrooms and drinking water to all regardless of their sex or gender but also ensure that these restrooms are maintained throughout the year;

(c) if so, the details thereof and the steps being taken in this direction along with the funds sanctioned/spent for the purpose till now, State-wise; and

(d) if not, the reasons therefor?

AgriSURE Fund

*38. Shri Ramasahayam Raghuram Reddy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details of the specific objectives and the sectors targeted by the AgriSURE Fund to support agri-startups and rural enterprises;

(b) the manner in which the Government is planning to ensure that innovative and sustainable agricultural practices are encouraged through this fund;

(c) whether there is any specific criteria or incentives for startups in States like Telangana, which have a significant rural and agricultural base, to apply for support under this fund; and

(d) if so, the details thereof?

PM MITRA Park Scheme

*39. Shri Anup Sanjay Dhotre:
Shri Manish Jaiswal:

Will the Minister of TEXTILES

be pleased to state:

(a) the details of specific progress and developments that have taken place since the launch of the PM Mega Integrated Textile Region and Apparel (MITRA) Park Scheme, including the establishment of infrastructure and facilities along with the key milestones achieved so far in each MITRA park;

(b) the steps taken by the Government to attract business and investors to the PM MITRA Parks/Textile Parks, including incentives, policy support and promotional efforts to boost investment and business activities; and

(c) the total financial investment made so far in the PM MITRA Parks/Textile Parks, including details of both public and private sector contributions and the expected financial inflow in the coming years?

Law for Guaranteed MSP

*40. Shri Sachithanantham R:
Shri S Venkatesan:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Ministry proposes to bring the law demanded by farmers guaranteeing MSP on the lines of M.S. Swaminathan Panel, if so, the details thereof; and

(b) whether the Ministry proposes to meet the farmer's demand and to implement the commitment/promise made by the Government, if so, the details thereof?

New Delhi
Tuesday, January 28, 2025/
Magha 08, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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Remarks

LOK SABHA

List of Questions for WRITTEN ANSWERS
Tuesday, February 4, 2025/Magha 15, 1946 (Saka)

(Ministries of Agriculture and Farmers Welfare; Commerce and Industry; Cooperation; Fisheries, Animal Husbandry and Dairying; Heavy Industries; Home Affairs; Panchayati Raj; Rural Development; Social Justice and Empowerment; Steel; Textiles)

Total Number of Questions - 230

Impact of Global Warming and Climate Change on Farmers

231. Shri Rajeev Rai:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government has taken any major steps towards mitigation of adverse impact of global warming and climate change with respect to farmers of northern plains in the country, especially in the flood affected areas of eastern Uttar Pradesh, during the last five years; and

(b) if so, the details thereof and if not, the reasons therefor?

Classification of Sectors into Strategic and Non-Strategic

232. Shri Azad Kirti Jha:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether matters pertaining to food security and farmers' welfare are not of strategic importance to the nation;

(b) if so, the details thereof;

(c) the considerations that have been taken by the Government in the classification of sectors into strategic and non-strategic; and

(d) if so, the details thereof?

Uniform Policy for e-Commerce

233. Prof. Sougata Ray:
Shri Ramasahayam Raghuram Reddy:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether it is a fact that there is no comprehensive e-Commerce Policy in the country and if so, the efforts being made by the Government to formulate such a policy;

(b) whether the Government has concerned about the threat from major e-Commerce players to the employment opportunities in the country, if so, the details thereof;

(c) whether the rapid growth of e-Commerce affected the livelihood and job opportunities of millions of small retailers of the country, if so, the details thereof;

(d) whether the Government has any proposal to have a separate law to deal with e-

Commerce with a nodal agency or regulator for overall monitoring and development of e-commerce in the country;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) whether the Government has any uniform policy to ensure the business practices of major e-Commerce companies at par with citizen-centric and if so, the details thereof?

Export Hubs Scheme, 2024

234. Shri Rajesh Verma:
Dr. Shrikant Eknath Shinde:
Shri Ravindra Dattaram Waikar:
Smt. Shambhavi:
Shri Naresh Ganpat Mhaske:
Dr. D. Purandeswari:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the details of the current progress on Districts as Export Hubs (DEH) Scheme in 2024;

(b) the impact of merging One District One Product (ODOP) Scheme with Districts as Export Hubs Scheme;

(c) the details of data on the increase of products, exports and economic activity in the country under the said scheme in 2024 in comparison to previous years, State/UT-wise particularly in Bihar, Maharashtra and Andhra Pradesh;

(d) the details of data on employment generation at grassroots level under the said scheme during 2024; and

(e) whether balanced regional developments have been fostered in all districts of the country under the said scheme and if so, the details thereof?

Financial Assistance under PM Kisan Yojana

235. Dr. Kalanidhi Veeraswamy:
Shri Y S Avinash Reddy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government has any plans to enhance the financial assistance provided under the PM Kisan Yojana;

(b) if so, the details of the proposed enhancement in the amount and the timeline for its implementation;

(c) the reasons for or against any increase in the assistance under the scheme;

(d) the manner in which the Government plans to ensure that the increased amount will effectively reach all eligible farmers, especially those in rural and remote areas;

(e) whether the Government is considering any other measures to support farmers financially through schemes like PM Kisan Yojana, if so, the details thereof; and

(f) whether the Government has any plan of extending the benefits provided under Pradhan Mantri Kisan Samman Nidhi (PM KISAN) yojana to the persons engaged in fisheries and goat farming in addition to horticulture, floriculture, Medicinal Herbs and if so, the details thereof?

Support to DPIIT Recognized Startups

236. Shri Tejasvi Surya:
Smt. Smita Uday Wagh:
Dr. Rajesh Mishra:
Shri Dharambir Singh:
Shri Parshottambhai Rupala:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the specific sectors or industries that the Department for Promotion of Industry and Internal Trade (DPIIT) and boAT partnership will prioritize under the Memorandum of understanding (MoU) signed on 27th December 2024 to provide support to DPIIT-recognized startups;

(b) the details of the dedicated programmes and initiatives planned for mentoring startups and innovators under this alliance;

(c) whether the Ministry plan similar collaborations with other private companies to broaden support for startups, if so, the details thereof; and

(d) whether there is any provision under this scheme to include and set up new startups in Bhiwani-Mahendergarh Lok Sabha Parliamentary constituency and Sidhi district of Madhya Pradesh, if so, the details thereof?

Global Demand for Organic Products

237. Shri Sudheer Gupta:
Shri Chavan Ravindra Vasandrao:
Shri Dhairyasheel Sambhajirao Mane:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether the global demand for organic products is growing rapidly and if so, the details thereof;

(b) whether the Government has set a target of Rs. 20,000 crore for organic product export for the next three years and if so, the details thereof;

(c) whether the Government has released the eighth edition of National Programme for Organic Production (NPOP) with new regulations;

(d) if so, the details thereof and the aims and objectives thereto; and

(e) the details of steps taken by the Government to encourage farmers to indulge in organic farming to reach the desired goal in next three years?

Subsidy for Pisciculture

†238. Shri Bhojraj Nag:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) the details of schemes launched related to pisciculture;

(b) the number of beneficiaries afforded subsidy for Pisciculture during the last ten years;

(c) the number of Fishery Training centres in operation in the State of Chhattisgarh; and

(d) the number of Units functioning with the intervention of cage culture technology including category-wise details of the subsidy in percentage offered to the farmers?

Pradhan Mantri Kisan Samman Nidhi Scheme

239. Shri Abhishek Banerjee:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the total budget allocated and spent under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme since its inception, the details of breakdown of the allocation and expenditure, year-wise;

(b) the details of the fund allocation spent exclusively on advertising and branding, year-wise;

(c) the mechanism in place, if any to assess the effectiveness of advertising campaigns and ensure that they do not divert significant funds from direct benefits to farmers?

Cotton Production

†240. Shri Arvind Ganpat Sawant:

Shri Sanjay Haribhau Jadhav:

Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Shri Narayan Tatu Rane:

Shri Sanjay Uttamrao Deshmukh:

Shri Balwant Baswant Wankhade:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the leading state in production of cotton in the country and its total production by various states during the last three years, State-wise including various districts of Maharashtra;

(b) whether it is true that in 2023 Cotton Corporation of India (CCI) had eleven lakh cotton balls, if so, the current status of the same and the reasons for not exporting the same;

(c) whether any decision has been taken for exporting the cotton after it's consumption in the country and if so, the details thereof;

(d) whether the Government has imported cotton from various countries during the last three years and the current year and if so, the details thereof and the reasons therefor particularly from Australia and Brazil;

(e) whether cotton is being imported by local traders to control the price of cotton and the price of cotton to farmers;

(f) whether any incentive scheme has been devised for the cotton growing farmers of the country, if so, the details thereof along with the steps taken by the Government to provide fair price of cotton to them; and

(g) whether there is any special provision to compensate the cotton the cotton growing farmers of Amravati and Yavatmal districts against difference in the rate of cotton, if so, the details thereof and if not, the reasons therefor?

Initiative of One District One Product

241. Shri S Jagathratchakan:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the total number of districts identified under the One District One Product (ODOP) initiative

since the inception of scheme in the country State-wise including Tamil Nadu, year-wise;

(b) the financial assistance provided by the Government under the ODOP initiative since inception, State and year-wise;

(c) whether the Government has data for any measurable impact of the scheme, including export growth and employment generation in States, if so, the details thereof State-wise particularly in Tamil Nadu; and

(d) the steps taken by the Government to address challenges faced by States, including Tamil Nadu, in the implementation of the ODOP initiative?

Assistance from UN Food and Agriculture Organisation

242. Shri Kodikunnil Suresh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the current status of international support and assistance received from the United Nations Food and Agriculture Organization (FAO), Asian Development Bank and the World Bank for agricultural initiatives in India;

(b) the specific projects underway in collaboration with these agencies that focus on climate-smart agriculture, sustainable development and agro-biodiversity conservation in India, along with the details of their objectives and progress;

(c) the measures taken by the Government to ensure effective coordination with these agencies for implementing sustainable agricultural practices and biodiversity preservation strategies;

(d) whether there are any plans to expand partnerships with these agencies to address emerging challenges in agriculture and enhance resilience against climate impacts on farming communities; and

(e) the details of projects that are specifically designed for Kuttanad and Wayanad in light of frequent crop loss due to natural calamities?

Families Registered under MGNREGS

†243. Dr. Manna Lal Rawat:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the details and total number of persons employed under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in Udaipur, Dungarpur, Salumber and Pratapgarh districts during the period 2019-24, year-wise;

(b) the number of persons registered under MGNREGS so far during 2024-25 in Udaipur, Dungarpur, Salumber and Pratapgarh;

(c) the number of persons provided employment under MGNREGS from 2023-24 till date, block-wise in Udaipur, Dungarpur, Salumber and Pratapgarh; and

(d) the details of the families belonging to Scheduled Castes, Scheduled Tribes and Other Backward Classes covered under MGNREGS in Udaipur, Dungarpur, Salumber and Pratapgarh, category-wise and block-wise?

GI Tag to Paan Methi

†244. Shri Hanuman Beniwal:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether the Government has received any proposal to accord Geographical Indication (GI) tag to Paan Methi grown at a large scale in the Nagaur district of Rajasthan;

(b) if so, the details thereof;

(c) whether the Government proposes to accord GI tag to the world famous Nagauri Paan Methi grown in Nagaur Parliamentary Constituency at the earliest; and

(d) if so, the details thereof and the time by which it is likely to be done?

PM-AASHA Scheme

245. Shri Mohite Patil Dhairyasheel Rajsinh:

Shri Bhaskar Murlidhar Bhagare:

Shri Sanjay Dina Patil:

Smt. Supriya Sule:

Prof. Varsha Eknath Gaikwad:

Shri Bajrang Manohar Sonwane:

Shri Amar Sharadrao Kale:

Shri Nilesh Dnyandev Lanke:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details of procurement operations carried out under the Price Support Scheme (PSS) and Price Deficiency Payment Scheme (PDPS) during the last three years, crop-wise and State/UT-wise;

(b) whether there have been any challenges in implementing the scheme, particularly in ensuring timely payments to farmers;

(c) if so, the steps taken by the Government to address these challenges;

(d) the measures being taken to create awareness among farmers about the Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA) scheme;

(e) whether the implementation of PM-AASHA has led to any changes in the cropping patterns, particularly in the cultivation of oilseeds and pulses and if so, the details thereof, State/UT-wise;

(f) the percentage increase in the area under cultivation and production of oilseeds and pulses since the launch of the scheme in the State of Maharashtra;

(g) the steps taken to strengthen market linkages and infrastructure for the procurement of crops covered under the scheme;

(h) whether the Government proposes to expand the coverage of crops and States/UTs under PM-AASHA, if so, the details thereof; and

(i) whether the Government proposes to expand the coverage of crops and States/UTs under PM-AASHA and if so, the details of the crops and States/UTs proposed to be included?

Police-Population Ratio

246. Smt. Mala Roy:

Will the Minister of HOME AFFAIRS

be pleased to state:

- (a) the details of police-population ratio in the country during the last five years; and
- (b) the State-wise details during the said period?

Best Performing State under PMKSY 2.0

- †247. Shri Damodar Agrawal:
 Shri Dilip Saikia:
 Shri Dineshbhai Makwana:
 Dr. Rajesh Mishra:
 Shri Bidyut Baran Mahato:
 Shri P P Chaudhary:
 Shri Suresh Kumar Kashyap:
 Shri Sudheer Gupta:
 Shri Chandra Prakash Joshi:
 Shri Chavan Ravindra Vasantryao:
 Shri Mahesh Kashyap:
 Shri Dhairyasheel Sambhajirao Mane:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

- (a) the details of Pradhan Mantri Krishi Sinchayee Yojana 2.0 run by the Government;
- (b) the specific criteria utilised to identify the ten best performing States for fifty-six additional Watershed Development Projects (WDC) under WDC-PMKSY 2.0;
- (c) whether Rajasthan qualifies among them, if so, the number of projects sanctioned for Pali District of Rajasthan, if so, the details thereof including the impact of existing watershed projects available there;
- (d) the steps taken by the Government to ensure sustainability of the projects;
- (e) whether the Government is planning to scale up or replicate similar models in other parts of the country including North-East regions and Sidhi Parliamentary Constituency of Madhya Pradesh;
- (f) if so, the details thereof, State/UT-wise; and
- (g) the manner in which these projects will prove to be helpful in increasing the income of farmers, addressing the problem of land degradation and strengthening climate resilience efforts?

Traditional Agriculture

- †248. Shri Dilip Saikia:
 Shri Lumba Ram:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the details of the steps taken by the Government to increase agricultural production without the use of chemicals and pesticides with the coordination of traditional knowledge and modern science in farming;
- (b) the details of the steps taken by the Government to spread awareness among rural youth, farmers, consumers and businessmen to promote organic farming, State-wise;
- (c) the present status of North-Eastern States including Assam regarding traditional and

organic farming and the steps being taken to further strengthen it; and

(d) whether traditional agriculture scheme is not operational in Sirohi and Jalore districts of Rajasthan and if so, the details thereof?

Agricultural Land for SEZs

249. Shri Manickam Tagore B:
Shri Vijayakumar *Alias* Vijay Vasanth:
Shri Eswarasamy K:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether the Government has been acquiring agricultural land for the development of Special Economic Zones (SEZs) and multi-project SEZs in various parts of the States, if so, the details thereof along with the details of the impact of such land acquisition on local agriculture;

(b) whether the Government assessed the adverse effects of SEZ development on agricultural productivity, particularly in rural areas and the manner in which such plan to mitigate any loss of agricultural land due to the expansion of SEZs;

(c) the details on the extent of rural-to-urban migration caused by the establishment of SEZs in adjoining cities and decreased agriculture production along with the details of steps taken by the Government to address this issue;

(d) the other steps taken by the Government to check migration of rural people to adjoining cities;

(e) the details of measures taken by the Government to ensure that the displacement of farmers due to SEZ development is adequately compensated, and the details of alternative livelihoods are being provided to those affected; and

(f) whether there is any detailed record/data-base of different land occupied for SEZ and whether it was barren, waste, single crop or multi crop agriculture land, if so, the details thereof and if not, the reasons therefor?

Apprenticeship Programmes by CPSUs in Jharkhand

250. Shri Dulu Mahato:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) whether Central Public Sector Undertakings (CPSUs) within the State of Jharkhand have conducted any apprenticeship programmes;

(b) if not, the reasons therefor;

(c) the details of total number of enrollments made during the last 10 years, CPSU-wise and years-wise;

(d) if so, the number of such apprentices employed, if any, in each CPSU during the last five years, year-wise; and

(e) if not, the reasons therefor?

Implementation of the AHIDF

251. Dr. Amol Ramsing Kolhe:
 Shri Bhaskar Murlidhar Bhagare:
 Shri Sanjay Dina Patil:
 Smt. Supriya Sule:
 Prof. Varsha Eknath Gaikwad:
 Shri Bajrang Manohar Sonwane:
 Shri Nilesh Dnyandev Lanke:
 Shri Mohite Patil Dhairyasheel Rajsinh:
 Shri Amar Sharadrao Kale:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) the current status of the implementation of the Animal Husbandry Infrastructure Development Fund (AHIDF) in the country, State-wise including Maharashtra;

(b) the manner in which the AHIDF has benefited small and marginal livestock farmers in the country;

(c) whether scheme has helped increase income or create employment opportunities for farmers and if so, the details thereof;

(d) the level of private sector participation in the AHIDF;

(e) the safeguards implemented to prevent exploitation of small-scale farmers by private players and the number of dairy, meat processing and value-addition infrastructure units established under the AHIDF so far in the State of Maharashtra;

(f) whether AHIDF has contributed to improving livestock health and productivity and if so, the specific outcomes achieved;

(g) the role of modern technology in the projects funded under the AHIDF;

(h) whether the Government has taken steps to promote digital solutions and innovations in animal husbandry infrastructure and if so, the details thereof; and

(i) whether the Government has introduced any provisions under the AHIDF to support startups and young entrepreneurs in the animal husbandry sector and if so, the details thereof?

BHARATPOL Portal

- †252. Shri Parbhubhai Nagarbhai Vasava:
 Shri Yogender Chandolia:
 Shri Shankar Lalwani:
 Shri Pradeep Kumar Singh:
 Shri Vijay Baghel:
 Shri Vishweshwar Hegde Kageri:
 Shri P C Mohan:
 Shri P P Chaudhary:
 Shri Sukhjinder Singh Randhawa:
 Shri Kota Srinivasa Poojary:
 Shri Tapir Gao:
 Shri Khagen Murmu:
 Shri Balabhadra Majhi:
 Smt. Kriti Devi Debbarmar:
 Shri Tejasvi Surya:
 Shri Ravindra Shukla *Alias* Ravi Kishan:
 Shri Bhartruhari Mahtab:
 Dr. Bhola Singh:

Will the Minister of HOME AFFAIRS

be pleased to state:

- (a) the details of online portal created/started recently to register cyber crime complaints;
- (b) whether the Government has any proposals/plans to expand the capabilities of the BHARATPOL Portal beyond criminal investigations to include international cooperation, counterterrorism, cybersecurity and financial fraud detection and if so, the details thereof;
- (c) the details of States/UTs and Central law enforcement agencies currently using/integrated into the BHARATPOL system;
- (d) the details of technical training/capacity building programmes being provided/implemented to police forces and investigative and law enforcement agencies to ensure optimal use of the portal; and
- (e) whether the portal has led to measurable improvements in crime resolution rates and international cooperation in criminal investigations and if so, the details thereof?

Textile Exports

253. Shri C N Annadurai:
Shri Navaskani K:
Shri Selvam G:

Will the Minister of TEXTILES

be pleased to state:

- (a) the details of India's textile export performance during the last five years including major categories like cotton, synthetic fibers and ready-made garments;
- (b) whether the Government has formulated any policy/strategy for export of Indian textile product in the next three years and if so, the details thereof;
- (c) the contribution of State of Tamil Nadu in the overall textile export from the country during each of the last three years and the current year;
- (d) whether Tamil Nadu has many textile industries and factories;
- (e) if so, whether the Government proposes to or has any proposal to help these textile industries by giving some financial incentives to boost exports; and
- (f) the steps taken by the Government to enhance the production and competitiveness of Indian textile industry?

BBSSL Products

254. Shri Dineshbhai Makwana:
Shri Bhartruhari Mahtab:
Shri Vishweshwar Hegde Kageri:
Shri Alok Sharma:
Shri Mahesh Kashyap:

Will the Minister of COOPERATION

be pleased to state:

- (a) whether there are any ongoing or planned collaborations with agriculture research institutions to develop high-yield, disease-resistant seed varieties;
- (b) if so, the details thereof; and
- (c) the manner in which the Government plan to address competition from private seed

companies while promoting Bhartiya Beej Sahakari Samiti Limited (BBSSL)'s product?

Issues of Local Body Representatives

255. Shri Maddila Gurumoorthy:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

(a) whether the Union Government is aware of the issues concerning local body representatives, particularly Mandal Praja Parishads (MPPs), and Sarpanchs, losing their powers in Andhra Pradesh, if so, the details thereof;

(b) whether any instances have been reported where development works are being initiated in local bodies without the necessary resolutions or without notifying the local representatives;

(c) the steps taken by the Ministry to ensure the proper functioning and authority of local body representatives in accordance with democratic principles and Panchayati Raj regulations; and

(d) whether any directives have been issued by the Union Government to the Andhra Pradesh Government to address this issue and restore the powers of local representatives?

Projects under Agriculture Infrastructure Fund

256. Shri Balashowry Vallabhaneni:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details of projects identified and approved for providing support under Agriculture Infrastructure Fund (AIF) in the State of Andhra Pradesh;

(b) whether interest is charged at 3% or 7% on the projects under AIF;

(c) whether it is true that AIF aims to disburse Rs. 1 lakh crores between 2020-21 and 2025-26 but only Rs. 51,783 crores have been sanctioned as of November, 2024 and there is only one financial year left;

(d) whether the sanctioned amount of Rs. 51,783 crores have been released to the applicants;

(e) if not, the details of fund so far released by the financial institutions;

(f) the manner in which the Government is planning to release the remaining Rs. 48,000 plus crores to achieve the goal at the end of next financial year; and

(g) the status of implementation of AIF in Andhra Pradesh, district-wise?

Phase II of the Scheme on Enhancement of Competitiveness in the Capital Goods Sector

257. Shri Shashank Mani:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) the key components and financial outlay under Phase-II of the Scheme on Enhancement of Competitiveness in the Indian Capital Goods Sector of the country;

(b) whether the scheme has specific measures to support innovation and technology development in the sector and, if so, the details thereof; and

(c) the expected outcomes of Phase-II of the Scheme in terms of boosting the competitiveness and growth of the capital goods industry in the country?

Multi-State Co-operatives, Environmental and Social Responsibility

258. Shri K C Venugopal:

Will the Minister of COOPERATION

be pleased to state:

(a) the role of the Government in promoting sustainable practices within Multi-State Co-operatives, especially concerning environmental and social responsibility;

(b) whether Government supports access to credit and financial resources for smaller Multi-State Co-operatives to ensure their economic viability, if so, the details thereof; and

(c) the manner in which the Government would ensure fair and equitable representation of various sectors and demographics within the leadership and decision-making structures of Multi-State Co-operatives?

Project VISTAAR

259. Shri Anurag Singh Thakur:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the primary objectives of Project VISTAAR and the manner in which it will improve access to agricultural resources and advisory services for farmers;

(b) the number of regions or districts currently being targeted under this initiative and the plans for scaling it across the country;

(c) the specific funding allocated for the said project and the manner in which it will be utilized to ensure effective implementation;

(d) the details of advanced technologies being integrated into the project to address key challenges such as resource optimization, pest management and crop planning;

(e) the details of training programmes being planned to enable farmers to use the tools and systems developed and the number of farmers expected to be benefited from the same; and

(f) whether there are any partnerships with private organizations or international institutions under the said project and if so, the details thereof?

Damage caused by Natural Calamities

260. Shri Tariq Anwar:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) whether huge damages have been caused by natural calamities like floods, land slides etc. in different parts of the country during the current year;

(b) if so, the details thereof, State-wise;

(c) whether Central teams were sent to the affected areas to assess the magnitude of the calamities and the extent of the damages caused;

(d) if so, the details thereof; and

(e) the details of immediate relief in terms of financial assistance given to the concerned States and grants provided after receipt of the assessment reports?

Paramparagat Krishi Vikas Yojana

261. Shri Arvind Dharmapuri:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the steps taken to promote organic farming under the Paramparagat Krishi Vikas Yojana, alongwith the scheme's coverage;

(b) the details of Farmer Producer Organizations (FPOs) that have been registered so far under the central scheme, and the challenges that are being faced in their implementation; and

(c) the status of the PM-Kisan Maandhan Yojana, and the number of farmers are currently receiving pensions under the scheme, State/UT-wise?

Status of Indian Institute of Foreign Trade

262. Shri Tangella Uday Srinivas:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the current status of the construction of the permanent campus of the Indian Institute of Foreign Trade (IIFT) in Kakinada, including the progress of work and expected timeline for completion;

(b) the details of funds allocated, released and utilized by the Government for the construction of the IIFT, Kakinada campus, along with the budget breakdown;

(c) the number of seats available for each course at the IIFT, Kakinada campus and the number of seats filled in the current batch for each course;

(d) whether the Government has collaborated with any industry partners for the establishment and functioning of the IIFT, Kakinada campus, if so, the details of these collaborations; and

(e) the expected completion date for the permanent campus and the steps being taken to ensure its timely completion?

Natural Farming Practice

263. Shri Shirang Appa Chandu Barne:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether organic farming has gained significant traction in recent years;

(b) if so, whether natural farming practices will also help farmers to reduce input cost of cultivation and dependency on externally purchased inputs;

(c) if so, the details thereof and the response of the Union Government thereon;

(d) the financial support provided to farmers to reduce input cost of cultivation and dependency to externally purchased inputs, State-wise, particularly in Maharashtra;

(e) whether the Union Government has launched Centrally Sponsored Scheme National Mission on Natural Farming, if so, the details thereof; and

(f) the steps taken by the Union Government to encourage farmers to promote Natural Farming?

Development Projects

264. Shri Amrinder Singh Raja Warring:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

- (a) the measures taken by the Ministry to ensure quality control in development projects like Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) whether there is a mechanism to hold contractors accountable for substandard work;
- (c) if so, the measures taken by the Government to ensure quality of work completed; and
- (d) the number of projects flagged for quality issues and their resolution status, year-wise?

Balaramapuram Handloom

265. Dr. Shashi Tharoor:

Will the Minister of TEXTILES

be pleased to state:

- (a) whether the Government is aware of the decline of the Balaramapuram handloom, one of Kerala's most famous handlooms and if so, the details thereof;
- (b) whether the Government has planned a policy response to revive it in Kerala's textile industry;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government plans to ensure alternative livelihoods for those affected by the decline of the Balaramapuram handloom sector; and
- (e) if so, the details thereof and if not, the reasons therefor?

HTBt. Seeds

†266. Shri Sanjay Haribhau Jadhav:
Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:
Shri Sanjay Uttamrao Deshmukh:
Shri Arvind Ganpat Sawant:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the current status of insect-resistant seeds of Herbicide Tolerant Bt. (HTBt.) cotton, maize and soyabean;
- (b) whether the Government has taken cognizance of the huge losses being suffered by farmers due to non-approval of HTBt. cotton, maize and soyabean and if so, the reasons for delay in approval of HTBt. seeds;
- (c) the steps taken by the Government in this regard and the time by which the approval to HTBt. seeds is likely to be given;
- (d) the steps taken by the Government to prevent the extreme step like suicide by farmers due to losses;
- (e) the details of suicides committed by farmers in districts of Maharashtra including in Yavatmal district from 2001 till date due to crop failure and herbicide management;
- (f) the steps taken by the Government to resolve these problems and prevent farmers' suicides;

(g) whether the Government has any alternative policy or programme for this problem and to ensure availability of new technologies and resources for herbicide management and if so, the details thereof; and

(h) the immediate steps taken/being taken by the Government to increase the production of cotton, maize and soyabean to protect them from insects?

Fish Production

267. Shri Adhikari Deepak Dev:
Dr. Thirumaavalavan Tholkappiyan:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) whether the Government has any agency for marketing the fish and fish products;

(b) if so, the details thereof;

(c) whether the Government has any plan for increasing the fish and fish products export;

(d) if so, the details thereof; and

(e) the details of fish products in the country, State and year-wise during the last five years?

Welfare of SCs

268. Shri Gurmeet Singh Meet Hayer:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the details of special schemes of the Government for welfare of SCs in districts and States with a high concentration of Scheduled Caste (SC) populations, aimed at promoting their economic prosperity;

(b) whether Punjab is amongst the States with highest SC population in the country, with districts like Sangrur and Barnala having a significant concentration of SC population, if so, the steps taken by the Government to introduce special economic packages or projects tailored to the unique needs of these areas to ensure adequate job opportunities and economic prosperity of the area; and

(c) the steps taken by the Government to address the education gaps in such regions, and specifically, is there a plan to establish a Central University in Sangrur to support the educational upliftment of the SC population in these areas?

Irregularities in PMFBY

†269. Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:
Shri Narayan Tatu Rane:
Shri Sanjay Haribhau Jadhav:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the current status of the Pradhan Mantri Fasal Bima Yojana in the country;

(b) whether it is a fact that irregularities have been committed in its implementation and if so, whether the Government has conducted any investigation in this regard;

(c) whether the Government is providing the farmers the claim amount on time under Fasal

Bima Yojana and if so, the steps taken by the Government to identify the farmers who are being provided the said amount;

(d) whether the Government has conducted any investigation in this regard and if so, the kind of investigation being conducted, against the accused;

(e) whether it is true that the amount to be received under Pradhan Mantri Fasal Bima Yojana has been received by someone other than the entitled person and if so, whether any investigation has been conducted in this regard and if so, the action taken against the persons found guilty and the details of the appropriate action to provide the funds to the entitled person; and

(f) the details of the steps taken by the Government to bring transparency in the scheme?

Compensation provided under PM Fasal Bima Yojana

270. Shri Pradeep Purohit:
Shri Radheshyam Rathiya:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details of total compensation provided to farmers in Odisha and Chhattisgarh under the Pradhan Mantri Fasal Bima Yojana (PMFBY) during the years 2022, 2023 and 2024, district-wise;

(b) the details of contribution of the Union and State Governments under the PMFBY and whether any changes in this contribution have been made;

(c) whether any special measures are being taken by the Government to expedite the process of providing compensation to farmers for crop losses caused by rainfall, drought and other natural calamities;

(d) whether the Government is planning to introduce a new scheme to make the crop insurance plan more simple and transparent so that all farmers can get benefit from it in a timely manner; and

(e) whether any special relief package would be provided under the PMFBY for farmers affected by natural calamities and if so, the details thereof?

Skill Development Schemes for Farmers

271. Shri Durai Vaiko:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details of the number of farmers benefited/trained under the skill development schemes implemented by the Ministry of Agriculture and Farmers Welfare during the last three years, year-wise; and

(b) the funds allotted/utilised under respective schemes in the districts of Tiruchirappalli and Pudukottai?

National Logistics Policy

272. Dr. Amar Singh:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether the country's National Logistics Policy will improve India's trade competitiveness, create more jobs, improve India's performance in global rankings and pave the way for India to become a logistics hub; and

(b) if so, the details thereof and if not, the reasons therefor?

PM DAKSH Yojana

273. Shri Muhammed Hamdullah Sayeed:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) whether the Government has launched the Pradhan Mantri Dakshata Aur Kushalta Sampanna Hitgrahi (PM-DAKSH) Yojana to provide skill training for marginalized groups;

(b) if so, the details of the training programs offered under the scheme; and

(c) the steps being taken by the Government to ensure that the scheme achieves its objective of socio-economic empowerment for the targeted groups?

Implementation of the New Soil Health Card Scheme

274. Shri Vishnu Dayal Ram:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the current status and progress of the New Soil Health Card Scheme since its rollout in April 2023, including the number of Soil Health Cards generated;

(b) whether training sessions have been conducted for State officials regarding the new Geographic Information System (GIS), if so, the details thereof;

(c) the progress made in establishing Village Level Soil Testing Labs (VLSTLs), including the number of entrepreneurs or Self-Help Groups (SHGs) enrolled under this initiative; and

(d) the current status of soil mapping, including identified priority areas?

Upgradation of Agricultural Technology

275. Shri Ve Vaithilingam:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government has taken any initiatives for the upgradation of agricultural technology, the application of modern skills in farm practices, enhancing agricultural marketing avenues, price stabilization, the adoption of innovation in farming, lowering wastages in the use of fertilizers, water and other inputs and improving the agriculture-industry linkages;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Selection Procedure of Padma Awardees

276. Dr. Ganapathy Rajkumar P:

Will the Minister of HOME AFFAIRS

be pleased to state:

- (a) the details of selection procedure for conferring Padma Awards in the country;
- (b) whether there is any policy for selection of unsung heroes for Padma Awards and if so, the details thereof;
- (c) if not, whether any unsung heroes have been selected for Padma Awards during the last three years; and
- (d) if so, the details thereof and the criteria adopted therefor?

Storage Facilities

277. Ms. S Jothimani:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) whether the Government is aware that the current facilities for storing produce like flowers, drumsticks and other vegetables in the districts in the Karur Parliamentary Constituency are insufficient;
- (b) if so, whether the Government proposes to build cold storage in Karur, Dindigul, Pudukottai and Tiruchirapalli districts; and
- (c) if so, the details thereof and if not, the reasons therefor?

Houses for Fishermen Community

278. Thiru D M Kathir Anand:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

- (a) whether the Government has welfare schemes for the provision of Tsunami/flood resistance houses for fishermen community in Tamil Nadu;
- (b) if so, the details thereof and funds allocated and disbursed under various housing welfare schemes for fisherfolks in Tamil Nadu during the last five years;
- (c) the steps taken by the Government to provide adequate housing, educational, sports and medical infrastructure facilities for fisherfolks in the country; and
- (d) the details of allocation made and disbursed during the said period?

Strengthening of Cooperative Societies

279. Shri Manoj Tiwari:

Will the Minister of COOPERATION

be pleased to state:

- (a) the steps taken by the Government to strengthen cooperative societies and promote their role in rural and urban development;
- (b) whether the Government has introduced any new schemes or financial assistance programs to support cooperative societies and if so, the details thereof;
- (c) the measures taken to ensure transparency, accountability and good governance in cooperative institutions;
- (d) whether the Government has conducted any recent assessments of the challenges faced

by cooperatives, particularly in Delhi and other metropolitan areas and the findings thereof; and

(e) the details of initiatives undertaken to promote women and youth participation in cooperative societies across the country?

Drone Surveys under SVAMITVA Scheme

280. Thiru Dayanidhi Maran:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

(a) the number of States have on-boarded the Survey of Villages and Mapping with Improved Technology in Village Areas (SVAMITVA) scheme and the details of funds spent, item and State-wise;

(b) the details of accuracy of the drone surveys and the extent to which they maintained consistently across varied terrains and regions along with the details of measures taken by the Government to address potential disputes arising from discrepancies in drone survey results;

(c) the manner in which the Government ensure uniformity in land management and property rights across States with different implementations;

(d) the details of financial and technical support is being provided to States that are facing difficulties in implementing the scheme and whether there is any provision for additional funding or incentives for States to expedite the completion of drone mapping; and

(e) the details of mechanisms are being set up by the Government to resolve disputes quickly in cases where property cards are contested by individuals or communities and the extent to which the Government address legacy issues related to overlapping claims on rural land parcels?

Agriculture Centres & Development Institutes

281. Shri Khalilur Rahaman:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether agriculture research centres and development institutes are working for the development of the agriculture sector in West Bengal;

(b) if so, the details thereof, location-wise;

(c) whether the said agriculture research centres and development institutions have undertaken agriculture developmental works during the last three years and if so, the details thereof; and

(d) the extent to which growth in agricultural sector has been achieved by the said developmental works?

Intellectual Disability

282. Shri Shafi Parambil:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the total funds allotted by the national trust for the welfare of Persons with Autism, Cerebral Palsy, Mental Retardation (Intellectual Disability) and Multiple Disabilities during the current financial year;

(b) the details of NGOs and registered societies that received funds from the National Trust during the current financial year, State-wise;

(c) the list of NGOs from Kerala that received financial assistance from the National Trust during the current financial year and the total funds received; and

(d) whether the Government is planning to increase the funds allotted for the rehabilitation of persons with Autism, Cerebral Palsy, Mental Retardation (Intellectual Disability) and Multiple Disabilities?

Farmers of Rajasthan covered under PMFBY

†283. Shri Murari Lal Meena:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details of the number of farmers covered under Pradhan Mantri Fasal Bima Yojana launched by the Government in the country during the last five years, State-wise and district-wise particularly in Dausa district of Rajasthan;

(b) whether a large number of claim amounts have not been laid by the insurance companies in Rajasthan despite the fact that the claims of the farmers were found valid;

(c) if so, the number of complaints received so far in this connection along with the reasons therefor; and

(d) the details of the names of the insurance companies working under the said scheme in Rajasthan, tenure-wise?

Implementation of the Green Steel Mission

284. Shri Kali Charan Singh:

Will the Minister of STEEL

be pleased to state:

(a) the current status and timeline for the implementation of the Green Steel Mission, along with its estimated cost and funding sources;

(b) whether the Ministry has conducted any studies to assess the economic feasibility and competitiveness of green steel production in the country and if so, the details thereof;

(c) the progress made under the National Green Hydrogen Mission in integrating green hydrogen into steel production, including the status of pilot projects and expected outcomes;

(d) the mechanisms in place to ensure that Government agencies prioritize the procurement of green steel and the expected impact of such mandates on demand for green steel; and

(e) the steps being taken to support small and medium steel producers in transitioning to greener production technologies?

Funds to Panchayati Raj Institutions

†285. Shri Chandra Prakash Choudhary:

Shri Chandan Chauhan:

Shri Satpal Brahamchari:

Shri Sanatan Pandey:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

(a) whether funds are directly allocated to the Panchayati Raj Institutions under the grant recommendations of the Fifteenth Finance Commission and if so, the details thereof;

(b) the total amount of funds allocated for the rural local bodies of Haryana, particularly in Sonipat Lok Sabha constituency, Ballia district of Uttar Pradesh, Jharkhand and Bihar under the said grants of Fifteenth Finance Commission along with the amount of funds utilized so far out of the same; and

(c) if so, the details thereof, district and Panchayat-wise?

Sahakar Pragya Initiative

286. Shri Raju Bista:

Will the Minister of COOPERATION

be pleased to state:

(a) the details of cooperative societies benefiting from the Sahakar Pragya initiative in West Bengal, district-wise;

(b) details of cooperative training programs conducted under the initiative and the number of these programs were targeted at rural or smaller cooperatives in the State of West Bengal, district-wise;

(c) whether the Government plans to expand the scope of Sahakar Pragya to include more sectors beyond agriculture and allied industries, particularly in urban cooperatives, if so, the details thereof; and

(d) whether the Government has conducted any surveys to measure the impact of the "Role of Women Directors in Governance" program under Sahakar Pragya on women's participation and leadership in cooperatives and if so, the details thereof?

Rashtriya Gokul Mission

†287. Shri Jugal Kishore:
Shri Nalin Soren:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) the role of Rashtriya Gokul Mission (RGM) in increasing milk production and productivity of indigenous bovine species; and

(b) whether the Rashtriya Gokul Mission has increased the financial assistance to the farmers engaged in the dairy occupation in the country and if so, the details thereof?

Relief Assistance to States

288. Shri Vijayakumar *Alias* Vijay Vasanth:
Shri Manickam Tagore B:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) the details of the compensation or relief assistance provided by the Union Government to various States in response to natural calamities such as floods or cyclones during the last five years, State-wise including Tamil Nadu;

(b) whether the Government has released any financial assistance to Tamil Nadu for damages caused by natural disasters during the last three years and the current financial year and if so, the details thereof and the specific nature of these compensations;

(c) the details of the types of damages such as infrastructure loss, agricultural damage and loss of life, for which the Government has provided compensation to Tamil Nadu aftermath of natural calamities; and

(d) the status of pending compensation or assistance requests from Tamil Nadu for any recent natural calamities and the time by which the State is expected to get the remaining funds, if any?

E-Mobility Promotion Scheme, 2024 (EMPS, 2024)

289. Shri Praveen Patel:
Shri Dileshwar Kamait:
Smt. Aparajita Sarangi:
Shri Parshottambhai Rupala:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) whether the EMPS, 2024 contributes to reducing India's dependency on fossil fuels and lowering carbon emissions;

(b) if so, the details thereof;

(c) whether there are any strategies in place to promote the adoption of electric vehicles in rural and underserved areas of the country under this scheme; and

(d) if so, the details thereof?

Status of One District One Product

290. Shri P V Midhun Reddy:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the present status of 'One-district One-product' initiative and details of unique products identified, district and State-wise;

(b) the steps taken by the Government for the promotion and export of the identified products;

(c) the details of role of States in formulating a product-specific or district specific plan to promote identified products; and

(d) the extent to which identifying district-specific products has been beneficial to farmers and small entrepreneurs?

PACS in Retail Dealership

†291. Shri Pradeep Kumar Singh:

Will the Minister of COOPERATION

be pleased to state:

(a) whether the Government has permitted Primary Agricultural Credit Societies (PACS) to take up retail dealership of petrol/diesel pumps;

(b) if so, the details thereof;

(c) whether any MoU has been signed by the Ministry of Cooperation, Ministry of Electronics

and Information Technology and NABARD for ensuring better functioning of PACS as General Service Centres;

(d) if so, the details thereof; and

(e) the manner in which PACS are likely to get help in their strengthening and creating employment opportunities?

MSP For Rubber Farmers

292. Shri K Radhakrishnan:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the details of quantity of natural and compound rubber was imported by the country during each year since 2019;

(b) the details of maximum import duty applicable to Association of South-east Asian Nations (ASEAN) countries and the amount of natural and compound rubber imported from ASEAN countries since 2019;

(c) which are the other countries from where India imported rubber in this period, country-wise quantity in each year; and

(d) whether the Government will announce Minimum Support Price (MSP) for rubber in light of the difficulties faced by the rubber farmers, if so, the details thereof and if not, the reasons therefor?

Nasha Mukh Bharat Abhiyan

293. Adv Dean Kuriakose:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the total number of de-addiction centres established across the country, State-wise;

(b) the number of individuals who have sought treatment at these de-addiction centres in the last three years, State-wise;

(c) the number of women who have sought such treatment in the last 3 years;

(d) the funds allocated for de-addiction centres during the last three years, State-wise; and

(e) the steps taken by the Government to create awareness about de-addiction services, particularly in rural and remote areas?

Removal of Workers from MGNREGS

294. Shri S Venkatesan:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the details of number of workers were removed from the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) registry during the financial years 2022-23 and 2023-24, State-wise; and

(b) the reasons for such removal?

Electric Buses in Delhi

†295. Shri Ramvir Singh Bidhuri:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) the number of buses provided to Delhi by the Government under the FAME scheme to promote electric buses along with the funds spent by the Union Government on the said buses; and

(b) the number of more buses to be provided to Delhi under the said scheme and the time by which the said buses are likely to be given?

Cement and Construction Industry

†296. Shri Vijay Baghel:

Shri Devusinh Chauhan:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the role of industry-wide collaborations in driving the cement sector towards becoming more sustainable;

(b) the manner in which the Advance Calibration Laboratory impact the cement and construction industry, particularly in terms of quality assurance and precision; and

(c) the manner in which the 500 kwp Solar Rooftop installation at Narcotics Control Bureau (NCB's) Ballabgarh campus help reduce the carbon footprint of the cement and construction industry?

Insurance for PwD

†297. Shri Bhumare Sandipanrao Asaram:

Smt. Delkar Kalaben Mohanbhai:

Shri Gyaneshwar Patil:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the targeted health and life cover insurance scheme for Persons with Disabilities in operation in the country at present;

(b) whether the Niramaya Health Insurance Scheme is still in operation and if so, the details of funds allocated and utilized thereunder during the last three years;

(c) the number of beneficiaries under Niramaya Swasthya Bima Yojana in Sambhaji Nagar in the State of Maharashtra as on date; and

(d) whether the Government is considering to include Persons with Disabilities (PwDs) in Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) and if so, the details thereof and if not, the reasons therefor?

Status of FAME-II Scheme

†298. Dr. Rajesh Mishra:

Shri Shankar Lalwani:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

- (a) the present updated status of FAME-II scheme particularly in relation to promotion/encouragement for 16.15 lakh electric vehicles;
- (b) the manner in which the Government proposes to promote the rapid adoption of electric vehicles in the country particularly in rural areas; and
- (c) the efforts being made to promote wide spread use of electric vehicles in district Singrauli since the pollution levels in Singrauli are very high being an industrial district?

Export of Parboiled and Non Parboiled Rice

299. Shri C N Annadurai:
Shri Navaskani K:
Shri Selvam G:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

- (a) whether the Government is exporting Basmati, Parboiled Rice and Non-Parboiled Rice during the last three years and if so, the details of the total volume and value of rice exported during the such period;
- (b) the contribution of States to rice exports, particularly the role of major rice producing States including Tamil Nadu;
- (c) the measures are being implemented to ensure that Indian rice meets international quality standards;
- (d) whether the Government has taken steps to explore new markets for rice exports and if so, the details thereof of such initiatives; and
- (e) the details of steps taken by the Government to provide any subsidies or financial assistance to rice exporters along with the details of such schemes and the beneficiaries?

Senior Citizens and Divyangjans

300. Dr. Kirsan Namdeo:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

- (a) whether the Government has taken any steps to ensure that senior citizens and divyangjans have access to essential services, financial support and protective measures, if so, the details thereof;
- (b) the extent to which the Government addresses the unique challenges and needs of the aging population and divyangjans;
- (c) whether the Government is making education and employment more accessible for people with disabilities;
- (d) if so, the details of schemes for making education and employment more accessible for people with disabilities; and
- (e) the steps taken by the Government to raise awareness about disability rights?

Budgetary Allocation for Chandigarh

301. Shri Manish Tewari:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) the details of the budgetary allocations for Chandigarh in the Union Budget from 2019 to 2024, year-wise;

(b) the total expenditure made by the Chandigarh Administration during the same period, year-wise, scheme-wise and head-wise;

(c) the reasons why Chandigarh Municipal Corporation receiving an average annual allocation of only 560 crores, despite being responsible for the majority of the city's operations; and

(d) the details of justification does the Union Government have for not implementing the revenue-sharing formula of the Delhi Finance Commission, which stipulates that 30% of the total budget should be allocated to the local bodies i.e. Municipal Corporations?

Schemes for OBCs and SCs

302. Shri Janardan Singh Sigriwal:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the details of various scholarship schemes being implemented by the Government for the students belonging to OBCs and SCs;

(b) the details of the scholarships being provided to the students belonging to OBCs and SCs during the last ten years, year-wise and State-wise; and

(c) the names of various castes along with the time since when these were accorded to the status of OBC in the country, State-wise including Bihar?

National Livestock Mission

†303. Smt. Kamlesh Jangde:
Shri Naba Charan Majhi:
Shri Anup Sanjay Dhotre:
Smt. Smita Uday Wagh:
Shri Dharambir Singh:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) the details of the 40 livestock projects recently inaugurated;

(b) the extent to which it is likely to be expected to benefit regions such as Maharashtra, particularly the Jalgaon Lok Sabha constituency and Chhattisgarh;

(c) the extent to which the Animal Husbandry Infrastructure Development Fund (AHIDF) and the National Livestock Mission (NLM) be utilized to support these projects, and what role will these schemes play in the development of the livestock sector in the country including Maharashtra and Chhattisgarh;

(d) the extent to which the inauguration of the NLM - EDP Dashboard enhance transparency and public accessibility to information about these projects in the country especially for stakeholders in regions like Jalgaon Lok Sabha and Chhattisgarh;

(e) the measures the Government is implementing to promote entrepreneurship within the livestock sector, and are there specific initiatives targeting young entrepreneurs and small businesses in Maharashtra, including Jalgaon Lok Sabha and Chhattisgarh, if so, the details thereof; and

(f) whether any specific measures are being implemented to support young entrepreneurs and small businesses if so, the details thereof in the sector?

Insurance Claims by Farmers

304. Shri Rahul Kaswan:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the number of farmers who have availed the claims of crop insurance in Rajasthan during the last five years, district-wise;

(b) the number and percentage of farmers who insured crops through PM-FBY in the last five years, State-wise;

(c) the steps taken under schemes such as the Pradhan Mantri-Fasal Bima Yojana (PM-FBY) to reduce insurance coverage gaps between the rich and the Small and Marginal Farmers (SMF);

(d) whether PM-FBY has enhanced the income security of farmers;

(e) whether the premium share of the farmers on insurance is affordable for SMFs and if so, the details thereof; and

(f) whether the coverage of crop insurance is universal in India and if not, the specific follow-up action taken by the Government in this regard?

Technological Reforms in Textile Sector

†305. Shri Bidyut Baran Mahato:
Shri Lumba Ram:

Will the Minister of TEXTILES

be pleased to state:

(a) whether the Government is taking any specific efforts to make Indian textile industry competitive at global stage;

(b) whether the Government has formulated any plan to encourage innovations and technological reforms in this field; and

(c) whether the Government has contemplated to take concrete steps to improve the working conditions of the labourers working in the textile sector and to enhance their social security benefits so as to provide safe and better job opportunities in this sector?

Support for Young Entrepreneurs from SC Communities

306. Shri Magunta Sreenivasulu Reddy:
Shri Putta Mahesh Kumar:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the details of schemes introduced, in effect and presently functioning under the Central Government for supporting young entrepreneurs belonging to SC communities in the country;

(b) the details regarding the total number of beneficiaries of such schemes during the last five years, scheme, State and district-wise in Andhra Pradesh and in Prakasam District;

(c) the details regarding the various training initiatives and mentoring programmes carried out by the Government for young entrepreneurs belonging to SC communities under this scheme during the such period, State and district-wise in Andhra Pradesh and especially in Prakasam District; and

(d) whether the Government has taken any activities/campaigns to raise awareness of such schemes/programmes that the Government has introduced for the benefit of young entrepreneurs belonging to SC communities, if so, the details thereof?

Agriculture Markets

†307. Shri Utkarsh Verma Madhur:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details of agriculture markets which are equipped with accommodation facility for the farmers as well as having proper arrangements for the parking of their carrier vehicles, State and district-wise; and

(b) the details of the centrally sponsored schemes for the graduates in agriculture along with the number of beneficiaries thereof?

e-Visa Facilities at Ports

308. Shri Sribharat Mathukumilli:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) the current status of issue of e-Visa facilities at ports across the country including the categories and nationalities of tourists covered;

(b) the criteria fixed/adopted by the Government for providing e-visa facilities at select major ports such as Mumbai, Cochin, Mormugao, Chennai, etc., for cruise tourists along with the details of the selection process for these ports;

(c) whether the Government proposes to extend e-Visa facilities to additional major ports such as Visakhapatnam Port Trust (VPT); and

(d) if so, the details thereof and if not, the reasons therefor?

Green Steel Mission

309. Shri Krishna Prasad Tenneti:

Will the Minister of STEEL

be pleased to state:

(a) the target production of green steel in the country under the proposed 'Green Steel Mission', annually and overall;

(b) the present production of green steel in the country, State-wise and district-wise for Andhra Pradesh, especially Bapatla Parliamentary Constituency;

(c) whether the present amount of crude and finished steel production in the country are sufficient to meet the consumption requirements, if so, the details thereof; and

(d) the details of the steel production surplus/deficit along with the top nations of steel import?

Impact of GST Hike on Textile Sector

310. Shri Selvaganapathi T.M.:

Will the Minister of TEXTILES

be pleased to state:

- (a) whether apparel GST hike as proposed is likely to impact India's textile sector;
- (b) whether GST hike will have huge impact on majority of the textile and garment units which are MSMEs;
- (c) whether the Government has received any representations from textile sector in this regard; and
- (d) if so, the steps taken by the Government in this regard?

LGBTQ Community

311. Shri Naveen Jindal:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

- (a) whether the Government has formulated any programme or scheme to ensure that there is no discrimination in access to goods and services and social entitlements to persons from the LGBTQ community, if so, the details thereof and if not, the reasons therefor, despite judicial pronouncement in this regard; and
- (b) the steps have been taken by the Government to ensure that LGBTQ community does not face any harassment or coercion and to ensure that they are not subjected to any involuntary medical tests or treatment?

Mission for integrated Development of Horticulture

312. Shri Kesineni Sivanath:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the total number of market infrastructure projects approved under Mission for Integrated Development of Horticulture (MIDH) including mandis, retail markets, vending carts etc. since the scheme's inception year, State and district-wise particularly for Andhra Pradesh;
- (b) the details of the number of Self Help Groups (SHGs), Farmers Producer Organization (FPOs), Local bodies, Agricultural Produce Market Committees (APMC) etc. assisted for market infrastructure projects since the scheme's inception year-wise, State-wise and district-wise particularly for Andhra Pradesh, since the scheme's inception;
- (c) the details of the total fund allocated, released and utilized for the establishing market infrastructure since the scheme's inception year-wise and State-wise since the scheme's inception; and
- (d) the details of the total number of completed projects, year-wise, State-wise and district-wise particularly for Andhra Pradesh?

Intellectual Property Rights Protection Awareness

313. Shri Putta Mahesh Kumar:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the total number of intellectual property (copyrights, trademarks, patents, Geographical Indicators and designs) applications that have been filed, rejected, accepted and/or registered during the last five years, State-wise especially from Eluru District;

(b) whether the Government has undertaken any campaigns to increase the awareness of importance of registration of intellectual property by business owners, corporate entities and entrepreneurs (especially youth and women) during the last five years in the country; and

(c) if so, the details regarding the various initiatives undertaken, the funding allocated and utilised and number of participants/beneficiaries during the last five years in the country, State-wise, district-wise in Andhra Pradesh and especially in Eluru District?

Mega Industrial Parks

314. Com. Selvaraj V:
Shri Subbarayan K:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) whether that the Government has any plan to build dedicated mega industrial parks across the country to streamline the country's manufacturing ecosystem;

(b) if so, the details thereof;

(c) whether it is not a fact that there are some industrial parks already existing and most of them are dysfunctional because of the improper implementation and lack of infrastructural facilities; and

(d) if so, the measures proposed to be taken to make the existing industrial parks operational before starting new ones?

Steel Sector Products

†315. Shri Nalin Soren:

Will the Minister of STEEL

be pleased to state:

(a) the details of the initiatives to promote labelling and branding of steel sector products in the global market; and

(b) the details of other initiatives of the Government to promote the 'Make in India' vision and to promote India as the "manufacturing hub" of the world?

Financial Assistance for Development of Technology at Panchayat Level

316. Dr. Alok Kumar Suman:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

(a) whether it is a fact that the Government has increased the financial assistance to State of Bihar for development of the technology at panchayat levels especially for district Gopalganj;

(b) if so, the total amount provided for deployment of technology at panchayat levels and total amount yet to be provided;

(c) whether the Government is integrating with computers linking with panchayats and Central Ministries for more development;

(d) if so, the details thereof; and

(e) the total amount spent in district Gopalganj of Bihar for technological development of panchayats?

Export from SEZs

317. Shri Eswarasamy K:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether a large number of export panels have stated that Special Economic Zones (SEZs) export only less per cent of their production and if so, the details thereof;

(b) whether the Government has obtained any specific report on the average and specific exports from SEZs during the last three years and the current year;

(c) the details of specific penalties have been levied against SEZs who have failed to meet the stipulated targets;

(d) whether it is a fact that failed SEZs have not been identified; and

(e) the details of steps proposed to identify and declare as 'failed SEZs', targeting managements who have not utilized the land for stated objectives?

Role of PACS

318. Smt. D K Aruna:

Shri Eatala Rajender:

Shri Chamala Kiran Kumar Reddy:

Will the Minister of COOPERATION

be pleased to state:

(a) whether the Government is in the process of making two lakh multi-purpose PACS so that the traditional role of PACS could be expanded beyond credit and input supply and also planning to set up 70,000 grain storage points across the country, with PACS potentially playing a key role as grain storage in rural areas; and

(b) if so, the details thereof and changes made/implemented till now along with funds sanctioned/spent till date in the country especially, Odisha, Karnataka, Telangana and Andhra Pradesh, State-wise?

Drug Addiction

†319. Shri Chandan Chauhan:

Shri Satpal Brahamchari:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

- (a) whether the Government has ensured the availability of rehabilitation and counselling services for youths affected by drug addiction;
- (b) if so, the State-wise, district-wise number of such centres across the country;
- (c) whether the quality and effectiveness of these services is monitored regularly;
- (d) if so, the details thereof;
- (e) the details of the lives lost due to drug abuse during the last five years and whether the Government has taken any steps to mitigate this loss;
- (f) if so, the details thereof, if not, the reasons therefor;
- (g) whether the Government proposes to set up new such centres in Sonipat Lok Sabha Constituency of Haryana;
- (h) if so, the details thereof;
- (i) whether the quality and effectiveness of these services are being monitored regularly; and
- (j) if so, the details thereof?

Scheme for Integrated Textile Parks

320. Shri G Lakshminarayana:

Will the Minister of TEXTILES

be pleased to state:

- (a) the number of textile parks sanctioned/operational under the Scheme for Integrated Textile Parks (SITP) since its inception, State-wise and the current status of these parks;
- (b) the details of employment generated as compared to the set employment targets for each park under the scheme, park-wise;
- (c) whether there are any pending amounts to be recovered from cancelled or non-operational parks along with any applicable interest;
- (d) if so, the measures being taken in this direction and the timeline fixed to recover these amounts from the said parks; and
- (e) whether the Government is currently accepting proposals for the setting up of new textile parks or bringing in any new schemes related to textile park development and if so, the details thereof?

Production Inland Aquaculture

321. Dr. Rani Srikumar:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

- (a) the details of inland aquaculture production in the country, State-wise, during the last five years including Tamil Nadu;
- (b) whether the Government has introduced any advancements or new technologies for enhancing inland aquaculture production, and if so, the details thereof;
- (c) the measures have been taken by the Government to ensure that these technologies are accessible and affordable to fish farmers, especially in States like Tamil Nadu; and
- (d) whether the Government is providing any subsidies or financial assistance for the adoption of these technologies and if so, the details thereof?

SARTHIE 1.0

322. Shri Mukeshkumar Chandrakaant Dalal:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) whether the Government has launched the SARTHIE 1.0 initiative to raise awareness and provide legal support for the most vulnerable sections of society;

(b) whether the Government has collaborated with the National Legal Services Authority (NALSA) to expand outreach of social welfare schemes and if so, the details thereof;

(c) the steps taken under this initiative to empower marginalized communities, including Scheduled Castes, Other Backward Classes and Transgender Persons;

(d) whether the SARTHIE 1.0 initiative aligns with the United Nations 2030 Agenda for Sustainable Development and if so, the goals being addressed; and

(e) whether there is any plan to conduct awareness camps at the grassroots level in collaboration with State and District Legal Services Authorities to promote legal literacy and social justice?

Pre-Matric and Post-Matric Scholarship

323. Shri Vishnu Datt Sharma:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) whether Pre-Matric and Post-Matric scholarship programme is being implemented by the Government for students of scheduled castes and other backward classes;

(b) if so, the efforts are being made by the Government to ensure that not even a single eligible student is missed out of this scheme so as to make coverage of the scheme 100% for eligible students;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

PM e-DRIVE Subsidy Scheme

324. Shri Gaurav Gogoi:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) the projected timeline for the full-scale implementation of the PM e-DRIVE subsidy scheme across the country, including North-Eastern States;

(b) the manner in which the scheme proposes to address the unique challenges and infrastructure requirements of the North-Eastern States to promote the adoption of electric vehicles in these regions;

(c) the mechanisms proposed to be put in place to monitor the effective implementation of the scheme and to evaluate its impact on the electric vehicle ecosystem in the country; and

(d) the steps being taken/proposed to be taken to create public awareness about the PM e-DRIVE scheme and to educate consumers on the benefits of electric vehicles and the incentives available under this scheme?

Agriculture Infrastructure Fund

325. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details of the Agriculture Infrastructure Fund established during the COVID-19 pandemic along with the details of loans disbursed under this scheme from 2020-21 till date, State-wise including Tamil Nadu;

(b) the details of the loan disbursed to various stakeholders such as individual farmers, Farmer Producer Organizations (FPOs), Primary Agriculture Credit Societies (PACS) and Self Help Groups (SHGs);

(c) the details of grants-in-aid provided under the scheme to Scheduled Castes (SC), Scheduled Tribes (ST), women entrepreneurs and other weaker sections of society, State-wise and district-wise including Tamil Nadu;

(d) whether the Government is planning to conduct any study on the impact of this scheme on agricultural productivity and farmers' income; and

(e) if so, the details thereof and if not, the reasons therefor?

Data Regarding Foreign Direct Investment

326. Dr. K Sudhakar:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether there is any data regarding increase/decrease of Foreign Direct Investment (FDI) into country in recent years, if so, the details thereof and the reasons for the same;

(b) the details of steps being taken by the Government to further liberalise India's FDI policy;

(c) whether any data regarding the FDI received is available in the Ministry during the last five years and the current year, State/UT-wise, if so, the details thereof;

(d) the details of steps taken by the Government to competitive attract FDI amongst States in the country;

(e) whether there is any decrease in the import of precious metals in the country and if so, the details thereof; and

(f) the details of steps taken by the Government for export of precious metals from India?

SVAMITVA in Assam

327. Shri Pradyut Bordoloi:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

(a) the details of the number of villages in Assam that were targeted to be covered under the Survey of Villages Abadi and Mapping with Improvised Technology in Rural Areas (SVAMITVA) scheme in Assam and the number of villages where mapping has been completed with maps handed over to the State Government;

(b) the details of the funds that have been released and utilised under SVAMITVA in Assam since the inception of scheme;

(c) whether it is a fact that zero property cards have been prepared in Assam under the

SVAMITVA scheme and if so, the reasons therefor; and

(d) whether the Government has developed mechanisms to account for high rates of river erosion in Assam and how that could affect the size and composition of landholdings?

Venture Capital Fund for Scheduled Castes

328. Shri G M Harish Balayogi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the details regarding the number of beneficiaries, especially women, of Venture Capital Fund for Scheduled Castes during the last five years, State and year-wise, especially Andhra Pradesh;

(b) the details regarding the amount of funds allocated and utilized in this regard during the said period, State-wise, especially Andhra Pradesh;

(c) whether the Government has undertaken any measure for information dissemination about the scheme, if so, the details thereof and if not, the reasons therefor;

(d) whether there is a grievance redressal mechanism for disputes resulting from the fund disbursement process and if so, the details thereof, if not, the reasons therefor; and

(e) whether the Government has undertaken/planning to undertake any steps to make the process of necessary approval and licenses easier, if so, the details thereof, if not, the reasons therefor?

Karbi Language

329. Shri Raja Ram Singh:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) the details of Karbi Tribes which are predominantly inhabited in the several parts in the State of Assam as well as in some North-Eastern States of the country;

(b) whether there are demands that Karbi language must be immediately included in the Eighth Schedule to the Constitution by considering to use Roman scripts as their scripts; .

(c) whether the Government and the Department of Official Language has initiated any steps and time bound for inclusion of Karbi language in the Eighth Schedule to the Constitution by considering to use Roman scripts as their scripts; and

(d) if so, the details thereof and the reaction of the Government thereto?

Women Jails

330. Smt. Rachna Banerjee:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) the number of women jails in the country, State-wise;

(b) whether the huge number of women inmates in the country's jails living with their children and the issue of proper diet, education and space to play for the children lodged in the jails with their mothers is rarely addressed, if so, the details thereof;

(c) whether the lack of adequate space in jails for women prisoners also raises questions

about the well-being of these women inmates with children, if so, the details thereof;

(d) whether the jails do not have any formal education system for the children living with their mothers; and

(e) if so, whether the Government has any plan to provide formal education to those children living in jails with their mothers?

Landless Farmers Welfare

†331. Shri Kaushalendra Kumar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether crores of landless farmers run their livelihood by farming on crop sharing basis with land-owners and such farmers are food providers in true sense, if so, the details thereof;

(b) whether it is true that such farmers bears all the costs in farming and works hard and they neither get subsidy in case of natural calamity nor they are entitled for Kisan Samman Pension;

(c) if so, the details thereof;

(d) whether the Government proposes to carry out survey of such crores of landless farmers and register them as farmers so that crop sharing farmers may also get their equal rights; and

(e) if so, the details thereof and if not, the reasons therefor?

Nutri Smart Village Programme

†332. Shri Tanuj Punia:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the amount of funds sanctioned, allocated and spent under the Nutri Smart Village Programme during the last three years, State-wise including Uttar Pradesh;

(b) the number of villages identified in Uttar Pradesh under the said programme including the details of the targets fixed and achieved regarding the said villages along with the details of Barabanki district in this regard; and

(c) the details of programmes implemented for the women of the said villages including the details of the beneficiaries along with the details of Barabanki district in this regard?

Payment under MGNREGS

†333. Shri Amra Ram:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the details and status of pending payment under the material item/head in MGNRES, State-wise; and

(b) the details including the list of labourers provided work in Rajasthan during the year 2008-10 and the last two years, district-wise?

Toxic Contaminant in Indian Products

334. Shri Vishaldada Prakashbapu Patil:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the details and list of Indian products flagged by various countries for toxic content since 2019, including the types of toxicity or safety issues identified;

(b) the details of steps taken by the Government to address these concerns, and to ensure compliance with international standards; and

(c) whether any support is being provided to Indian exporters by the Government to improve product safety standards and ensure compliance with international regulations?

Enemy Properties in Bihar

335. Shri Ajay Kumar Mandal:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) the details and the number of enemy properties in Bihar along with their exact location, nature of property, extent of property, current assessment of their value and the expenditure incurred for maintenance of the same during the last five years;

(b) whether the Government has taken any decision to sell or lease enemy properties in the country including those located in Bhagalpur and other parts of Bihar and if so, the details thereof; and

(c) whether the Government has any plans to start a regional office of enemy properties at Patna in Bihar and if so, the details thereof?

Construction of Roads under PMGSY

336. Shri Malaiyarasan D:
Smt. Geniben Nagaji Thakor:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) the total number of rural roads constructed and upgraded under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years, State-wise including Tamil Nadu and Gujarat including the number of villages connected to all-weather roads;

(b) the funds allocated and utilized for the implementation of PMGSY during the said period, State-wise including Gujarat especially for Banaskantha district;

(c) whether the Government has introduced any innovations or new technologies in road construction under PMGSY to ensure better durability, cost-effectiveness and environmental sustainability;

(d) if so, the steps being taken to improve maintenance of roads constructed under PMGSY to ensure long-term usability and prevent road deterioration in rural areas; and

(e) whether the Government is considering any expansion or reform to the PMGSY and if so, the details thereof?

Implementation of Centrally Sponsored Schemes

†337. Smt. Manju Sharma:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

- (a) the details of the centrally sponsored schemes being implemented to strengthen the Panchayati Raj Institutions in the country;
- (b) whether the Government proposes to launch any new scheme for strengthening the Panchayati Raj in the country; and
- (c) if so, the details thereof?

Metal Scrapping Centres in Maharashtra

338. Shri Balya Mama Suresh Gopinath Mhatre:

Will the Minister of STEEL

be pleased to state:

- (a) the details of the measures taken by the Government to facilitate and promote establishment of metal scrapping centres in Maharashtra for scientific processing and recycling;
- (b) if so the details thereof, district-wise; and
- (c) if not, the reasons therefor?

Restructured National Bamboo Mission

†339. Shri Arun Kumar Sagar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) whether the Government has launched the Restructured National Bamboo Mission;
- (b) if so, the details thereof;
- (c) whether the Government has taken or proposes to take any steps under the Restructured National Bamboo Mission to promote bamboo cultivation in and around Shahjahanpur Parliamentary Constituency of Uttar Pradesh from where the rivers Ganga, Bahgul, Khannaut, Garra, Ramganga and Devaha pass through; and
- (d) if so, the details thereof?

Current Status of PMKSY Scheme

340. Shri Anurag Sharma:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the current status of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) scheme;
- (b) the number of farmers benefited and the total area covered under the scheme since its inception;
- (c) the total budget allocated for the scheme in the current financial year and the utilization of funds so far;
- (d) the challenges faced in implementing the scheme and the future plans to expand its coverage and improve its effectiveness; and
- (e) the impact of this crucial scheme on the country's agricultural sector and farmers' welfare?

Silk Samagra-2

341. Shri Bastipati Nagaraju:

Will the Minister of TEXTILES

be pleased to state:

(a) the total number of proposals received and approved along with the beneficiaries covered under beneficiary oriented interventions of Silk Samagra-2, component and district-wise in Andhra Pradesh especially in the Kurnool Parliamentary Constituency;

(b) the funds allocated and utilized under the scheme for Andhra Pradesh during each of the last three years; and

(c) the details regarding the quantity of raw silk exports and imports from/by India during each of the last three years, country and year-wise?

Financial Assistance under PM-KISAN Scheme

342. Smt. Poonamben Hematbhai Maadam:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details of total financial assistance disbursed under the PM-KISAN scheme and the number of beneficiaries;

(b) whether the scheme has contributed to reducing farmer debt burdens and increasing agricultural productivity, if so, the details thereof;

(c) whether the Government has taken steps to ensure widespread awareness about PM-KISAN scheme, if so, the details thereof; and

(d) whether there is a grievance redressal mechanism where farmers can report any grievances and if so, the details thereof?

Details of Farmers applied for PM-Kisan Samman Nidhi Scheme

343. Dr. Byreddy Shabari:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the total number of farmers who applied for the PM-Kisan Samman Nidhi scheme during the last five years (2019–2024), State and district-wise, particularly for Andhra Pradesh;

(b) the number of applications approved and rejected during the same period along with the reasons for rejection;

(c) the total number of cases processed under the "transfer of land on succession" clause and the average time taken for their approval in the past five years, State and district-wise particularly for Andhra Pradesh; and

(d) whether the Government proposes to revise the eligibility criteria or address grievances of farmers who applied post-2019 and have not received benefits and if so, the details thereof?

Linking of Police Stations with CCTNS

344. Shri V K Sreekandan:

Will the Minister of HOME AFFAIRS

be pleased to state:

- (a) whether it is true that all 17,130 police stations in the country are linked through centralised online platforms Crime and Criminal Tracking Network and System (CCTNS);
- (b) if so, the details thereof;
- (c) whether the CCTNS initiative would help to reduce the crimes in the country; and
- (d) if so, the details thereof?

Pradhan Mantri Krishi Sinchayee Yojana

†345. Shri Brijmohan Agrawal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the details of grants in the percentage form of per unit cost of sprinklers, micro-sprinklers, drip equipments and other agriculture equipments being provided to farmers by the Government under Pradhan Mantri Krishi Sinchayee Yojana;
- (b) grants provided in the form of percentage of cost by the Government during the last three years and the current year;
- (c) whether the Government has reduced the grant amount and if so, the extent to which amount has been reduced and the reasons therefor; and
- (d) the steps taken by the micro-irrigation in the country including Chhattisgarh?

Crop Insurance Scheme

346. Shri Rajesh Naranbhai Chudasama:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the details of farmers who have availed the crop insurance scheme under Pradhan Mantri Fasal Bima Yojana (PMFBY), State-wise;
- (b) whether the Government is aware of the declining share of insured farmers benefiting from crop insurance scheme;
- (c) if so, the measures taken by the Government to ensure that more funds are disbursed to farmers;
- (d) whether the Government is planning to increase the insurance premiums for commercial and horticultural crops; and
- (e) if so, the details thereof and if not, the reasons therefor?

Manufacturing of Hybrid and Electric Vehicles

347. Shri Kota Srinivasa Poojary:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) whether the Government has planned to cut the dependence on carbon fuel by increasing the subsidies on electric vehicles of two, three and four wheelers in the country under the project of Faster Adoption and Manufacturing of Hybrid & Electric Vehicles in the country (FAME India) Scheme;

(b) if so, the details of budgetary allocation made for these vehicles, vehicle-wise;

(c) whether Government has set any deadline to convert all petrol and diesel vehicles of the country into electric vehicles to achieve zero carbon emission; and

(d) if so, the details thereof?

Transparency of Fund Disbursal under PM-KISAN Samman Nidhi Scheme

348. Shri Arun Bharti:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the manner in which the PM-Kisan Samman Nidhi has leveraged technology to streamline beneficiary identification and ensure transparency in fund disbursal;

(b) the measures that have been introduced to integrate PM-Kisan with other welfare schemes like crop insurance or soil health initiatives, enhancing its holistic impact on farmers' welfare;

(c) the manner in which the scheme addresses challenges faced by tenant farmers or those without formal land records;

(d) the manner in which the PM-Kisan has influenced rural consumption patterns, especially in terms of investments in agricultural inputs or basic necessities; and

(e) the steps taken to incorporate feedback from beneficiaries to improve the scheme's reach and efficiency over successive repetitions?

NCRMP Phase-III

349. Shri Asaduddin Owaisi:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) whether the Government has renewed the National Cyclone Risk Mitigation Project (NCRMP) for Phase III and if so, the details of scope, objectives and expected outcomes of the phase-III;

(b) the total funds disbursed under the NCRMP since the project's commencement, State-wise, phase and year-wise;

(c) the details of physical infrastructure created under the project such as the number of cyclone shelters, saline embankments, and early warning dissemination systems, State-wise; and

(d) the measures being implemented to ensure the long-term maintenance and operational sustainability of the infrastructure created under NCRMP?

Data Privacy

350. Shri Sudama Prasad:

Will the Minister of HOME AFFAIRS

be pleased to state:

- (a) the details of specific measures taken by the Government to ensure the data privacy and security of personal information collected through the new Central Registration System (CRS);
- (b) whether the Government proposes to integrate intend, CRS mobile app with other Government databases, such as Aadhaar and if so, the details thereof;
- (c) whether the Government has ensured the process of registration in CRS as voluntary; and
- (d) if so, the details thereof and if not, the reasons therefor?

Control of Hate Speech

351. Ms Iqra Choudhary:

Will the Minister of HOME AFFAIRS

be pleased to state:

- (a) the steps taken by the Government to monitor and control the spread of misinformation and hate speech on social media platforms which are often linked to the incitement of mob violence;
- (b) whether the Government proposes/plans to provide any specific assistance, financial support or rehabilitation programmes for the victims of mob-lynching and their families and if so, the details of the implementation status thereof;
- (c) the number of cases that have been registered under Sections 103 or 117 of the Bharatiya Nyaya Sanhita relating to mob-lynching till date;
- (d) the actions taken by the Ministry to ensure that the directive on mob-lynching by the Supreme Court on mob-lynching dated 17th July, 2018 are being followed by States; and
- (e) the details of districts identified as areas prone to mob-lynching and violence as required under the directive, State-wise?

Promotion of Coffee Cultivation

352. Shri Captain Brijesh Chowta:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

- (a) whether the Government has taken any steps to promote coffee cultivation as an alternative crop to areca nut in Dakshina Kannada district;
- (b) if so, the details of the initiatives, schemes, or financial support provided to farmers in this regard;
- (c) whether the Government is conducting awareness programs or providing technical assistance to farmers for coffee cultivation, if so, the details thereof; and
- (d) the steps being taken by the Government to address challenges related to market access, pricing and infrastructure for coffee growers in the region?

Traditional Fishing Communities

353. Adv. Adoor Prakash:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) whether the Government is aware that the traditional fishing communities are severely being affected by the impacts of the climate crisis;

(b) if so, whether the Government has proposed any action plan to address the adverse impact of climate change especially job loss of traditional fishermen;

(c) whether the Government will consider to implement a job guarantee scheme to ensure minimum employment days for traditional fishermen in a year and if so, the details thereof; and

(d) the details of budgetary allocation for traditional small fishing communities during the last five years?

Promotion of Electric Vehicle (EV) Adoption Practices in Rural Areas

354. Dr. Bhola Singh:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) whether the Government has introduced strategies to promote EV adoption in rural and underserved regions as part of the e-Mobility Promotion Scheme, 2024 (EMPS, 2024);

(b) the details of the financial and infrastructure support being provided to facilitate EV adoption in these areas;

(c) whether there are specific initiatives to encourage public transport electrification in rural India; and

(d) the expected impact of these measures on reducing fossil fuel dependency and lowering carbon emissions?

Imitation of Solapur Chaddar Textiles

355. Ms. Praniti Sushilkumar Shinde:

Will the Minister of TEXTILES

be pleased to state:

(a) whether the Government is aware of the reports regarding the copying and imitation of Solapur Chaddar Textiles in other parts of the country thereby leading to adverse effects on the local textile industry in Solapur and if so, the details thereof;

(b) the measures being taken by the Government to protect the unique identity and intellectual property of Solapur Chaddar Textiles; and

(c) whether any initiatives are being planned or implemented to support the Solapur textile industry in terms of skill development, modernization and enhanced market access to counter this challenge and if so, the details thereof?

CSR Fund

†356. Shri Harish Chandra Meena:
Shri Vishaldada Prakashbapu Patil:

Will the Minister of STEEL

be pleased to state:

(a) the details of Corporate Social Responsibility (CSR) corpus fund of Steel Authority of India during the last five years;

(b) the details of total amount received and spent by Steel Authority of India during the last

five years, State, district, Sector and Head-wise particularly in Rajasthan;

(c) whether the Government has utilised all the amount received under CSR fund and if so, the details thereof and if not, the reasons therefor;

(d) the details of total amount received by Government from the State of Maharashtra as against the expenditure made for the State;

(e) whether the Government is emphasising upon the development of local institutions, rural schools and hospitals also through CSR activities; and

(f) if so, the details of the domains along with the amount spent on the development work during the said period, year-wise?

Women under DAY-NRLM

357. Shri Prabhakar Reddy Vemireddy:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether it is a fact that the Government has fixed to reach ten crore women under Deendayal Antyodaya Yojana-National Rural Livelihood Mission (DAY-NRLM) by 2023-24;

(b) if so, the the details thereof, State-wise;

(c) the details of target set and achieved;

(d) the details of blocks in which above Mission has been implemented in Nellore district of Andhra Pradesh; and

(e) the details of reasons that the Central allocation under DAY-NRLM for Andhra Pradesh is Rs. 756 crores, but released only Rs. 377 crores and no amount was released under Mahila Kisan Sashaktikaran Pariyojana and Start-Up Village Entrepreneurship Programme?

Revitalizing of HMT Kalamassery Unit

358. Shri Hibi Eden:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) whether the operational profit figures of the Kalamassery unit between 2014 and 2023 have influenced the Centre's decision to focus on its expansion and if so, the details thereof;

(b) whether adequate measures propose to be taken to address the shortage of working capital for the Kalamassery unit and if so, the details thereof;

(c) whether there is a roadmap to increase the staff strength in the Kalamassery unit to match the demands of expansion and if so, the details thereof;

(d) whether the Centre has a specific plan to expand the operations of the HMT Kalamassery unit, if so, the details thereof;

(e) whether the expansion plans include introducing new manufacturing technologies or product lines in the Kalamassery unit; and

(f) if so, the details thereof and if not, the reasons therefor?

Employees under MGNREGS

359. Shri Rahul Gandhi:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) contractual employees and workers hired through outsourcing are receiving benefits under the Employees Provident Fund (EPF) in Uttar Pradesh;

(b) if so, the details of contractual workers and EPF deductions since 2021, district-wise;

(c) whether the Government has taken action to address complaints regarding the failure to deposit EPF amount deducted from their honorarium into their Universal Account Number (UAN); and

(d) if so, the details thereof, including penalty levied on the employer?

Financial Support and Subsidies for Tea Farmers in Assam

360. Md. Rakibul Hussain:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government provide subsidies or aid to the small and medium tea farmers to help them handle fluctuating market prices keeping in view that the tea farming in Assam is vital to the region's economy yet many farmers face financial challenges, if so, the details thereof;

(b) whether there are any Government schemes offering low-interest loans for farm modernization and productivity improvement; and

(c) if so, the manner in which the Government is ensuring that tea farmers particularly in remote areas access financial support and growth resources?

Kisan Credit Card loan

†361. Shri Ramashankar Rajbhar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether KCC loans are provided for the welfare of farmers;

(b) if so, the details thereof;

(c) whether there is any scheme to waive off the loans of farmers whose land and houses have got submerged in river or whose crops have got damaged due to natural calamities;

(d) if not, the reasons therefor;

(e) whether the Government is likely to formulate any scheme to waive off the KCC loans of such farmers; and

(f) if so, the details thereof?

Menace of Stray Animals

362. Thiru Arun Nehru:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) whether there are lot of issues with respect to stray animals like dogs and monkeys in rural areas, if so, the details thereof;

(b) if so, whether the local bodies don't have sufficient funds to handle such incidents;

- (c) whether there have been incidents where children have been hurt and if so, the details thereof; and
 (d) the actions taken to tackle such incidents with sound policy?

Small Farmers Enrollment for NMNF

363. Shri Jagdambika Pal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the step-by-step process to enroll their land by small farmers interested in transitioning to natural farming under the National Mission on Natural Farming (NMNF) in Gram Panchayat or Block;
- (b) whether there are any specific forms, documents, or prerequisites required for applying in the Development Office, or Krishi Vigyan Kendra (KVK), if so, the details thereof;
- (c) whether there are enrollments open year-round or season-specific and if a farmer misses the cluster deadline, whether they can enroll individually or in the next cycle, if so, the details thereof;
- (d) whether there are any designated officials or Krishi Sakhis to assist farmers and the accessible resource persons for those in remote areas and if so, the details thereof;
- (e) whether the farmers receive training immediately or wait for cluster formation, if so, the details thereof;
- (f) whether financial or technical assistance is guaranteed upon enrollment or linked to milestones, if so, the details thereof; and
- (g) the manner in which the Ministry ensures that small landholders are not excluded from NMNF due to procedural or logistical barriers?

Climate-resilient Agriculture Practices

364. Shri E T Mohammed Basheer:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the details of new initiatives that the Government has undertaken to support climate-resilient agriculture practices; and
- (b) the manner in which the Government is aiding farmers affected by extreme weather conditions, such as unseasonal rains and droughts?

Fencing of India-Bangladesh Border

365. Smt. Sajda Ahmed:

Will the Minister of HOME AFFAIRS

be pleased to state:

- (a) the current status of the fencing work along the India-Bangladesh border;
- (b) the key reasons cited by Bangladesh for constructing the border fencing;
- (c) whether border fencing impacted bilateral relations between India and Bangladesh; and
- (d) if so, the details thereof along with the Indian border areas yet to be fenced?

Landslide Risk Mitigation Scheme

†366. Shri Anil Baluni:

Will the Minister of HOME AFFAIRS

be pleased to state:

- (a) whether the Government has approved Landslide Risk Mitigation Scheme (LRMS);
- (b) if so, the details thereof;
- (c) whether the LRMS scheme is aimed at providing financial and technical assistance to the landslide prone States;
- (d) if so, the details thereof; and
- (e) the details of landslide prone States which have been provided any financial and technical assistance under the said scheme?

Sale of Paddy in Backward Districts

367. Smt. Malvika Devi:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the steps being taken against Millers who try to manipulate poor farmers and control the sale of paddy in backward districts;
- (b) the steps being taken to make sure that farmers who have good quality paddy, do not have to face any loss because of the millers and lose 5-7 kgs; and
- (c) the steps being taken to ensure that the farmers get their insurance for the paddy loss due to untimely rain?

Local Body Elections

†368. Dr. Kalyan Vaijinathrao Kale:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

- (a) whether the elections for local bodies have not been held in Maharashtra during the last five to seven years;
- (b) the steps being taken by the Ministry to ensure timely elections;
- (c) whether any communication has been made in this regard along with the details thereof;
- (d) whether the Government of Maharashtra has requested to the Union Government to intervene in the said matter to ensure timely local body elections;
- (e) if so, the details thereof;
- (f) whether the Government is aware of the serious concerns taken by the Court in the past regarding the delay in such elections; and
- (g) if so, the details thereof and the action to be taken by the Government in this regard?

Complaints Regarding purchase of Onions by NAFED

369. Dr. Bachhav Shobha Dinesh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government has taken cognizance of the complaints raised by the farmers and Maharashtra State Onion Growers Association against NAFED for purchasing onions through intermediaries at inflated rates bypassing direct deals with the farmers and if so, the details thereof;

(b) whether the Government has instituted an enquiry to review into the issue, if so, the details thereof including findings of the investigation and if not, the reasons therefor;

(c) whether the Government has initiated any punitive action against those responsible for the cause and if so, the details thereof; and

(d) whether the Government has taken any remedial measures in this regard and if so, the details thereof?

Mechanism to Improve the Economic Status of Farmers

370. Dr. Nishikant Dubey:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether it is a fact that Government proposes to improve the economic status of farmers by facilitating access to agricultural machinery which plays a crucial role in modern agriculture, if so, the details thereof;

(b) the details of the schemes initiated and designed to support farmers in acquiring agricultural machinery and the number of beneficiaries so far, State-wise;

(c) whether the subsidies under the scheme will be directly transferred to the beneficiaries' bank account; and

(d) if so, the details thereof ?

Initiative to Encourage Farmers to Adopt Bio-pesticides

371. Shri Parshottambhai Rupala:
Shri Kota Srinivasa Poojary:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the initiatives undertaken by the Government to encourage farmers to adopt bio-pesticides and to partner with State Agricultural Universities for research on bio-pesticides;

(b) the steps taken by the Government in collaboration with various stakeholders to address challenges related to bio-pesticides, such as the prevalence of substandard or counterfeit products, concerns about shelf life, the expensive and protracted registration process for bio-pesticides in the country and the substantial initial capital investment needed for bio-pesticide production, if so, the detailed information on each of these aspects;

(c) whether the Government is promoting other forms of fertilizer like biofertilizers and organic fertilizers and if so, the details thereof; and

(d) the steps taken by the Government for promoting its use among the farmers?

Farmers Agitation

†372. Smt. Lovely Anand:
Shri Ramprit Mandal:
Shri Dinesh Chandra Yadav:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) whether the Government is taking any steps to end the agitation being carried out by the farmers, if so, the details thereof;
- (b) whether the farmers have been sitting on fast unto death for a long time and if so, the response of the Government to their demands;
- (c) the Government's viewpoint on the demands of the farmers; and
- (d) the details thereof?

Upliftment Scheme for Social, Economical Condition of Farmers

†373. Shri Brijendra Singh Ola:
Dr. Kirsan Namdeo:
Shri Bidyut Baran Mahato:
Shri Ramvir Singh Bidhuri:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) whether the Government of India is implementing schemes for the social, economic upliftment of farmers in the country, if so, the details of the schemes being implemented especially in Jharkhand, Delhi, Gadchiroli Lok Sabha Constituency of Maharashtra and Jhunjunu district of Rajasthan, State and district-wise;
- (b) the amount allocated by the Government for the said schemes during the last five years, year-wise;
- (c) the number of farmers being benefited through these schemes;
- (d) the details of the welfare works for farmers implemented during the last ten years by the Government, year-wise;
- (e) the details of the efforts being made to review these schemes to improve the effective implementation of the scheme;
- (f) the scheme being implemented by the Government to deal with the crises in the agriculture sector and distressed farmers in the country;
- (g) the steps being taken by the Government to expand crop irrigation facilities in the country particularly in Jharkhand;
- (h) the reasons as to why the farmers of Delhi are not getting the benefits of the schemes; and
- (i) the plan of the Government to provide the benefits of the said schemes to the farmers of Delhi?

Multi-State Cooperative Societies (Amendment) Act, 2002

†374. Shri Satish Kumar Gautam:

Will the Minister of COOPERATION

be pleased to state:

(a) whether the functions of national cooperative societies/associations have been prescribed under the Multi State Cooperative Societies Act, 2002;

(b) if so, the details thereof;

(c) whether the Government is making efforts to ensure the observance of said functions and if so, the details thereof;

(d) whether any provision has been made for the appointment of Directors in the Multi-State Cooperative Societies Board having expertise in cooperative management, finance and other fields; and

(e) if so, the details thereof?

Assistance to Kerala for increasing Food Production

375. Shri N K Premachandran:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government proposes to provide more assistance to Kerala for increasing food production, if so, the details thereof;

(b) the details regarding the food production, State-wise;

(c) the details of foodgrains required for consumption, State-wise;

(d) the details of comparative statement regarding the total requirements of food and total production in each State;

(e) whether the Union Government analysed the crisis in Kerala to ensure the food security due to the low production;

(f) if so, the details of action taken by the Government to give priority to Kerala for increasing the food production;

(g) whether the Union Government initiated joint action with State Government to preserve the agricultural land in Kerala, if so, the details thereof; and

(h) the details of the special project proposed to be implemented in Kerala?

Modernisation of PM Mitra Parks

376. Shri P P Chaudhary:

Will the Minister of TEXTILES

be pleased to state:

(a) the specific progress made in developing textile infrastructure in Parliamentary Constituency under PM Mitra scheme particularly for strengthening its existing textile cluster along with the facilities upgraded and milestones achieved thereunder;

(b) whether any specific incentives or support measures have been planned to attract further investments in Pali's textile sector and if so, the details thereof and the number of investors showing interest;

(c) whether any assessment has been conducted regarding infrastructure gaps in Pali's textile cluster, if so, the findings thereof and the steps taken to address them under PM Mitra scheme; and

(d) the total investment planned for modernizing Pali's textile infrastructure including public and private contributions along with expected employment generation and export enhancement thereof?

Climate-resilient Crop Varieties

377. Shri Benny Behanan:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government encouraging the development of climate-resilient crop varieties suited to Kerala's agro-climatic conditions, if so, the details thereof;

(b) the steps being taken to integrate water management policies across departments to ensure a holistic approach to water and agriculture challenges; and

(c) whether the Government has set up adequate monitoring and early warning systems in Kerala to mitigate the impact of extreme weather events on agriculture, if so, the details thereof?

National Institute of Locomotor Disabilities

378. Shri Jagannath Sarkar:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) whether the Ministry withholding approval for the construction of a new state-of-the-art building (Basement + Ground + 6 floors) for National Institute for Locomotor Disabilities (NILD), Kolkata, and if so, the reasons for the delay;

(b) whether the Ministry is aware of the outdated and flood-prone infrastructure at NILD, Kolkata, and the hardships it causes to staff and patients and if so, the steps being taken to address this issue;

(c) whether the Ministry has considered allocating funds for the procurement of an MRI machine for NILD, Kolkata, to enhance its diagnostic and treatment capabilities for individuals with locomotor disabilities and if so, the estimated timeline for its procurement and installation; and

(d) whether the Ministry intends to restore the Institute's original name as "Dr. Shyama Prasad Mukherjee National Institute for Locomotor Disabilities" pending for over 20 years, and the current status and the steps taken in this regard?

Progress on First Industrial Node in Bihar

379. Shri Rajiv Pratap Rudy:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the details of progress made on the first industrial node being developed under industrial corridors in Bihar;

(b) the financial allocation made by the Government for the development of this node, along with the details of funds sanctioned and utilized so far;

(c) whether there are any delays in the completion of the project, and if so, the reasons therefor; and

(d) the expected employment potential and economic benefits anticipated from the development of this node for the State of Bihar?

Issue of Agricultural Crisis and Farmers' suicide in Maharashtra

†380. Shri Sanjay Uttamrao Deshmukh:
Shri Balwant Baswant Wankhade:
Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) whether the Government has taken any initiative to resolve the issues of agricultural crisis and suicide by the farmers in Maharashtra, if so, the details thereof;
- (b) the details of the farmers' suicide in Maharashtra during the last five years, district-wise;
- (c) the major reasons behind the agricultural crisis and suicide by the farmers and the basis on which such reasons are identified;
- (d) whether the above initiatives taken by the Government are adequate;
- (e) if not, the details of corrective measures needed to be taken to bridge the gap; and
- (f) the details of the initiatives taken by the Government to safeguard the interests of the farmers?

HMT Tractor Division, Pinjore

381. Shri Varun Chaudhry:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

- (a) whether the Government is aware of the financial challenges faced by the HMT Tractor Division in Pinjore, which eventually led to its closure and delays in salary payments to employees;
- (b) if so, the steps taken by the Government to address the financial and operational restructuring of HMT Pinjore prior to its closure;
- (c) whether the Government has considered options such as public-private partnerships or repurposing the unit into a skill development centre for local youth, and if so, the details thereof;
- (d) the measures undertaken by the Government to ensure the disbursement of statutory dues, pension arrears, and pending salaries to the former employees of the HMT Tractor Division; and
- (e) whether the Government has proposed any financial assistance or rehabilitation schemes for employees affected by the closure, and if so, the timeline for their implementation?

R&S Projects

382. Shri Sukanta Kumar Panigrahi:

Will the Minister of STEEL

be pleased to state:

- (a) the details of R&D projects undertaken by the Ministry of Steel to promote innovation and technological advancement in the sector and the funds allocated and utilized for these R&D projects during the last three years;
- (b) whether the Government has initiated any schemes or policies to support startups in the steel sector;
- (c) if so, the details of the schemes, including financial and technological assistance provided

to startups;

(d) whether the Ministry is taking any steps to collaborate with academic and research institutions like IITs and NITs for developing advanced steel technologies; and

(e) if so, the details thereof and the expected impact of such collaborations on the domestic incomplete matter?

PMFBY in Tamil Nadu

383. Dr. D Ravi Kumar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the total premium collected by insurance companies under Pradhan Mantri Fasal Bima Yojana (PMFBY) since the commencement of the scheme till date, year, company and State-wise particularly district-wise for Tamil Nadu;

(b) the total crop insurance claims paid by insurance companies to farmers under PMFBY since commencement of the scheme till date, year, company and State-wise particularly district-wise for Tamil Nadu;

(c) whether any irregularities have been reported against the insurance companies and if so, the action taken by the Government in this regard;

(d) the details of complaints filed by farmers and the action taken by the Government to resolve such complaints, year and State-wise; and

(e) whether the Government has considered removing the insurance companies and providing an assurance based model where the Government directly pays the crop insurance payouts without insurance companies in the middle and if so, the details thereof?

Namo Didi Drone Scheme

384. Smt. Kanimozhi Karunanidhi:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the details regarding the number of beneficiaries under the Nammo Didi Drone Scheme and the subsidy provided under this scheme since its inception, State-wise especially in Tamil Nadu;

(b) the details of women's Self-help groups (SHGs) and individual women from SC/ST/OBC communities who have been trained under this scheme and provided drone pilot licenses State-wise and district-wise details for Tamil Nadu;

(c) whether the Government has conducted any study to assess the impact of this scheme on women's income, empowerment and the effect of drones on agricultural productivity; and

(d) if so, the details thereof and if not, the reasons therefor?

Nasha Mukh Bharat Abhiyan

385. Shri Saumitra Khan:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) what is the estimated number of drug addicts in each district of West Bengal as per the latest available data;

(b) what specific measures have been implemented under the Nasha Mukta Bharat Abhiyan to combat drug abuse in West Bengal, and what has been the observed impact of these initiatives; and

(c) what steps are being taken to strengthen de-addiction, rehabilitation, and anti-drug enforcement efforts in the State?

Benefit from Startup India Initiative

386. Shri P C Mohan:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the total number of startups that have benefited from the Startup India initiative since its launch, State/UT-wise, particularly Karnataka;

(b) whether measures have been introduced by the Government to promote women's entrepreneurship and provide targeted support for startups in Karnataka under the Startup India scheme and if so, the details thereof;

(c) the extent to which the Startup India initiative has contributed to job creation, particularly in urban centres like Bengaluru and the sectors where the highest impact has been observed; and

(d) whether the Government is considering new initiatives or policy changes to enhance support for startups, particularly in emerging sectors such as artificial intelligence, cyber security, health-tech, agri-tech, and green technologies and if so, the specifics of these measures?

Victim Centric Justice

†387. Dr. Sambit Patra:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) whether the new criminal laws provide for victim-centric justice;

(b) if so, the details thereof;

(c) whether zero FIR has been institutionalised in these laws; and

(d) if so, the details of the relevant provisions of Bharatiya Nagarik Suraksha Sanhita?

Implementation of MSP and PM Fasal Bima Yojana

388. Shri Yogender Chandolia:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government is aware that farmers in Delhi are not receiving the benefits of the Minimum Support Price (MSP) and are forced to sell their crops outside of Delhi and if so, the reasons for this;

(b) the number of farmers in Delhi who have been affected by the non-implementation of the MSP and the total quantity of crops that have been sold outside of Delhi;

(c) whether the Government is aware that farmers in Delhi are also not receiving the benefits of the PM Fasal Bima Yojana and if so, the reasons therefor; and

(d) the steps being taken by the Government to ensure that farmers in Delhi receive the benefits of the MSP and the PM Fasal Bima Yojana, and the timeline for the implementation of

these schemes?

Startups in Agricultural Sector

†389. Smt. Bharti Pardhi:
Shri Shirang Appa Chandu Barne:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the new/innovative technologies developed by startups in the agriculture sector contribute in making agriculture sustainable and climate friendly;

(b) if so, whether linking agriculture start up technology with farmers through extension is important from the point of view of access and adoption thereof;

(c) if so, the response of the Government thereto;

(d) whether the Government has launched a pilot project called VISTAAR to strengthen/reinforce agriculture extension system and if so, the details thereof; and

(e) the details of the number of startups connected to the agriculture and farming sectors existing in the country, State-wise especially in Balaghat, Madhya Pradesh and Maharashtra?

National Research Centre for Makhana

†390. Shri Gopal Jee Thakur:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether there is any plan/proposal to develop the National Research Centre for Makhana at Darbhanga as an institute of the national importance, if so, the details thereof and if not, the reasons therefor;

(b) whether all the basic infrastructure and other facilities related to Makhana and its development are present in the said institute as per the requirements of National Research Centre and if so, the details thereof along with the action taken in the field of research; and

(c) the total amount spent by the Government for the development of this institute till now, year and item-wise along with the details of total number of Makhana producers being benefitted from this institute?

Artificial Intelligence for Farming

391. Ms Mahua Moitra:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government has considered using and piloting artificial intelligence for improving farming outcomes;

(b) if so, the details thereof and the concrete action taken in this regard; and

(c) if not, the reasons therefor?

Irregularities in MGNREGS

†392. Shri Sher Singh Ghubaya:
Shri Sukhjinder Singh Randhawa:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

- (a) whether any complaints have been received in September, 2024 regarding some irregularities in Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) works in Gurdaspur, Punjab, if so, the details thereof;
- (b) whether the Government has sent any enquiry team, if so, the details of shortcomings found by the enquiry team there, if not, the reasons therefor; and
- (c) the details of funds released to Punjab during the last three years under MGNREGS?

Handloom Clusters

393. Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of TEXTILES

be pleased to state:

- (a) the number of handloom and handicraft clusters benefitting from Scheme for Integrated Textile Parks (SITP) in Gorakhpur;
- (b) the funds allocated/utilised for the development of textile parks and clusters in Gorakhpur under this scheme;
- (c) whether the Government has provided marketing and skill development support to artisans and weavers in the district and if so, the details thereof;
- (d) the steps taken by the Government to improve the infrastructure and working conditions of handloom weavers in Gorakhpur; and
- (e) the overall economic impact of the scheme on the local handloom and handicraft industry in Gorakhpur?

Crop Insurance

394. Dr. Hemant Vishnu Savara:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) whether the Government is getting crop insurance done in the country including Maharashtra through various insurance companies;
- (b) if so, the details thereof, district-wise;
- (c) the number of farmers whose crops have been insured and awarded compensation by the said companies for crop damage throughout the country including Palghar District in Maharashtra during the last five years;
- (d) whether Government is receiving complaints against the companies about compensation cases and delay in compensation; and
- (e) if so the details thereof?

Welfare Schemes for Fishermen

395. Dr. Thirumaavalavan Tholkappiyan:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

- (a) whether the Government has any Welfare Schemes/measures for Fishermen in disaster distress;
- (b) if so, the details thereof;
- (c) whether the Government has any regular scheme to improve the fishermen standard of living; and
- (d) if so, the details thereof?

Green Steel Manufacturing

396. Shri Anup Sanjay Dhotre:
Shri P C Mohan:
Dr. Bholu Singh:
Shri Mahesh Kashyap:

Will the Minister of STEEL

be pleased to state:

- (a) the number of steel manufacturers and step taken to adopt green steel production in the country;
- (b) whether any specific policy measures has the government introduced to incentivize the adoption of green steel manufacturing in the country and if not, the reasons therefor;
- (c) the details of financial support or funding mechanisms are available for steel manufacturers looking to transition to green steel production;
- (d) whether there is any specific partnerships or collaborations to accelerate the adoption of green steel technologies, if so, the details of Nagarnar Plant in Chhattisgarh;
- (e) the financial assistance provided to steel manufacturers adopting eco-friendly production technologies;
- (f) whether the Ministry has signed any Memorandum of Understandings or international collaborations to accelerate green steel technology adoption in the country; and
- (g) the estimated impact of green steel initiatives on reducing India's carbon emissions and meeting net-zero targets?

Implementation of Farmers Welfare Schemes

397. Shri Govind Makthappa Karjol:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the details of the various schemes being implemented for the welfare of the farmers in the country including Karnataka during the last five years, State-wise;
- (b) the details of the financial support given to the State of Karnataka during the last five years;
- (c) whether the Government is monitoring the proper utilization of funds in the State of Karnataka, if so, the details thereof; and
- (d) the details of the special steps taken by the Government for welfare of farmers in the State of Karnataka?

Agriculture Infrastructure Fund Scheme

398. Smt. Geniben Nagaji Thakor:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the purpose and objective of Agriculture Infrastructure fund Scheme;
- (b) the details of funds allocated under this schemes in Gujarat, district-wise; and
- (c) the criteria fixed for selection of the eligible borrower?

Status of PM KISAN in Kerala

399. Adv Dean Kuriakose:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) the total number of beneficiaries for PM KISAN during the last three years in Kerala State;
- (b) the total funds sanctioned for the same during the said period in the State;
- (c) whether the Government plans to increase the amount sanctioned for individual beneficiaries under the scheme; and
- (d) if so, the details thereof and if not, the reasons therefor?

Samarth Scheme

400. Shri Selvam G:

Will the Minister of TEXTILES

be pleased to state:

- (a) whether the Government has extended Samarth Scheme for another two years, if so, the details thereof and the reasons therefor;
- (b) the details of the number of beneficiaries trained under the Samarth Scheme since its inception along with the placement rates and employment outcomes;
- (c) whether Samarth Scheme has contributed to the growth of the textile industry in terms of employment generation, exports and domestic production and if so, the details thereof ;
- (d) the manner in which the scheme has impacted the livelihoods of beneficiaries particularly those from marginalized communities or rural areas;
- (e) whether curriculum offered under the Samarth Scheme align with latest technological advancements and emerging trends in the textile industry and if so, the details thereof; and
- (f) whether there are any specific skill gaps that the scheme is prioritizing to address such as digital skills, sustainable manufacturing practices or design innovation and if so, the details thereof?

ABPS under MGNREGA

401. Shri Daggumalla Prasada Rao:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

- (a) the details and total number of cases reported against the Aadhaar Based Payment System (ABPS) in the Mahatma Gandhi National Rural Employment Guarantee (MGNREG) Scheme and the measures taken by the Government to address the problem;
- (b) whether the Government has noted concerns regarding the issue of fake job cards;
- (c) if so, the details thereof and measures taken to address such issues;
- (d) whether the Government has any data regarding the number of States that have an ombudsman to look into the grievances under the scheme;
- (e) if so, the details thereof, State/District-wise especially in Andhra Pradesh; and
- (f) whether the Government has taken into consideration the request from the beneficiaries to increase the working days from 100-150 days, if so, the details thereof?

Basic Facilities for Rural Development

402. Dr. Shivaji Bandappa Kalge:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

- (a) the details of steps taken towards facilitating basic education, skill training and health since these are the key components of rural development during the last ten years;
- (b) whether the density of beneficiaries to basic education, skill training and health has been reduced; and
- (c) if so, the details thereof?

PLI Scheme

†403. Shri Mahesh Kashyap:

Will the Minister of STEEL

be pleased to state:

- (a) the steps being taken to ensure higher participation in the second round of the PLI scheme than the first round;
- (b) the measures being taken to ensure that small or mid-sized companies also benefit from PLI scheme; and
- (c) the expected impact of PLI scheme 1.1 on India's total steel production and the manner in which it contributed to reduce imports, especially of steel?

Funds to Border Area Development Programme

404. Md Abu Taher Khan:

Will the Minister of HOME AFFAIRS

be pleased to state:

- (a) whether the allocation of funds under the Border Area Development Programme (BADP) has been stopped for Murshidabad Parliamentary constituency of West Bengal which share border with Bangladesh since last two years and if so, the details thereof;
- (b) the details of funds actually released under the programme since 2019;
- (c) the details of claims of States for release of funds pending upto March 2024; and
- (d) whether there is any possibility of release of the same and if so, the details thereof?

Impact of Export Policy

405. Shri Rajabhau Parag Prakash Waje:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether the Government is aware of the frequent changes in the export policy for grapes, onions, and pomegranates and its impact on farmers and exporters;

(b) if so, the reasons for the frequent changes in the export policy for these products, and the measures being taken to provide a predictable and consistent policy framework;

(c) the details of the export incentives, procedures and regulations governing the export of grapes, onions and pomegranates and whether these are being reviewed to simplify and streamline the export process; and

(d) the steps being taken by the Government to promote the export of grapes, onions and pomegranates and to increase India's foreign exchange earnings from the export of these products?

Development of Biggest Storage Capacity for the Farmers

†406. Shri Dinesh Chandra Yadav:

Will the Minister of COOPERATION

be pleased to state:

(a) whether the Government has initiated any action plan to develop the biggest storage capacity in the world for the farmers across the country through cooperation;

(b) if so, the details of the progress made in this regard, State-wise;

(c) whether cold storages are also likely to be developed under the scheme; and

(d) if so, the details thereof?

Export of Coconut Products

407. Shri Rajmohan Unnithan:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the details of the steps taken by the Government to increase the export share of coconut products, especially coconut oil, to ensure that India plays a larger role in the global coconut market;

(b) the details of the measures taken by the Government to adopt to prevent the uncontrolled export of coconut cake and other coconut by-products that might negatively impact the domestic coconut market and farmers; and

(c) whether the Government considering any initiatives or schemes to help coconut farmers increase their production for export purposes, without affecting the domestic market and if so, the details thereof?

Training to Farmers

†408. Ms Kangna Ranaut:
 Shri Parbhubhai Nagarbhai Vasava:
 Shri Praveen Patel:
 Shri Alok Sharma:
 Shri Manish Jaiswal:
 Dr. Rajesh Mishra:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the objective behind the collaboration projects and the manner in which it aims to benefit farmers in India;

(b) whether there are any initiatives planned to train farmers to use tools or systems developed thereunder ;

(c) if so, the details thereof; and

(d) the details of training programme running for farmers in Hazaribag, Ramgarh and Parliamentary Constituency of Sidhi and the number of farmers trained so far along with the details of new proposals to train the farmers on priority?

Objective of Entrepreneurship Development Conference

†409. Shri Kali Charan Singh:
 Shri Pradeep Kumar Singh:
 Shri Vishweshwar Hegde Kageri:
 Smt. Kriti Devi Debbarman:
 Dr. Hemant Vishnu Savara:
 Shri Tapir Gao:
 Shri Khagen Murmu:
 Shri Suresh Kumar Kashyap:
 Dr. Nishikant Dubey:
 Ms Kangna Ranaut:
 Shri Manoj Tiwari:
 Smt. Smita Uday Wagh:
 Shri Chandra Prakash Joshi:
 Shri Devusinh Chauhan:
 Shri Dharambir Singh:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

(a) the objective of the "Entrepreneurship Development Conclave" and the manner in which it align with the Government's broader vision for fostering rural and grassroots entrepreneurship development, particularly in Maharashtra, including the Jalgaon Lok Sabha constituency;

(b) the manner in which the Government proposes to leverage the Panchayati Raj system to implement skill development and capacity-building programmes for rural entrepreneurs, especially in the context of the conclave's discussions with a focus on addressing the unique challenges faced by entrepreneurs in Maharashtra;

(c) whether any specific measures being taken by the Government to empower rural entrepreneurs to thrive in villages and small towns, particularly in areas like Jalgaon Lok Sabha constituency, through enhanced support mechanisms under the Panchayati Raj system; and

(d) the manner in which the Government intend to ensure that the discussions and outcomes

of the conclave translate into actionable policies and initiatives benefiting rural entrepreneurs in Maharashtra?

Increase in Cyber Crimes

410. Shri Rajesh Ranjan:
Dr. Kirsan Namdeo:

Will the Minister of HOME AFFAIRS

be pleased to state:

- (a) whether it is a fact that incidents of cyber crimes have increased across the country;
- (b) if so, the details of the incidents of the cyber crimes during the last three years, State-wise along with the reasons for continuous increase in cyber crimes;
- (c) whether the Government has formulated any concrete strategy to tackle cyber crimes and if so, the details thereof along with the details of efforts being made by the Government to check these crimes and prevent such crimes through public awareness and also to strengthen the cyber security network throughout the country in coordination with the States;
- (d) whether the Government proposes to constitute special task forces for cyber crimes investigation in every police station across the country and if so, the details thereof; and
- (e) the time by which the cyber crime investigation task forces are likely to start functioning in every police station?

Progress under PMMSY in Visakhapatnam

411. Shri Appalanaidu Kaliseti:
Shri Sribharat Mathukumilli:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

- (a) the details of projects approved under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) in Andhra Pradesh especially in Vizianagaram and Visakhapatnam, State-wise and district-wise current status and expected completion dates;
- (b) the total funds allocated, disbursed, and utilized for the construction and modernization of fish landing centers and the upgradation of fishing harbors in Andhra Pradesh, district-wise with a special focus on Vizianagaram and Visakhapatnam along with the reasons for any delays in these projects;
- (c) whether the Government is providing basic infrastructure, including CCTV surveillance facilities, to prevent theft at fishing harbors in Andhra Pradesh, especially in Vizianagaram and Visakhapatnam, if so, the details thereof;
- (d) whether the Government has proposed the construction of cold storage facilities and cold chain infrastructure, considering the high volume of marine exports from the Andhra Pradesh in Visakhapatnam harbors; and
- (e) if so, the details thereof and if not, the reasons therefor?

Yuva Sahakar Scheme

412. Shri Rajesh Verma:
 Dr. D. Purandeswari:
 Dr. Shrikant Eknath Shinde:
 Shri Ravindra Dattaram Waikar:
 Smt. Shambhavi:
 Shri Naresh Ganpat Mhaske:

Will the Minister of COOPERATION

be pleased to state:

- (a) the detailed data on the loans sanctioned and disbursed under the Yuva Sahakar scheme in 2024;
- (b) the detailed data on the cooperatives led by women, SC or ST entrepreneurs under the scheme in 2024 with previous year comparisons;
- (c) the measures taken under the scheme in 2024 to promote entrepreneurship among youth in rural and semi-urban regions;
- (d) the steps taken to create awareness regarding the scheme in 2024; and
- (e) whether the dovetailing of Yuva Sahakar loans with other Government subsidies led to enhanced outcomes for cooperative startups in 2024, and if so, the details thereof?

Challenges in Implementing MGNREGS

413. Dr. Kalanidhi Veeraswamy:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

- (a) whether the Government has faced challenges in the implementation of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) the details of steps taken by the Government to address issues related to delayed payments and the lack of timely job availability under MGNREGS;
- (c) whether the Government has conducted any assessments regarding the impact of MGNREGS on rural employment and income levels, particularly in light of recent economic challenges, if so, the details thereof;
- (d) the details of measures being implemented to ensure better transparency and accountability in the management of MGNREGS funds at the State and local levels; and
- (e) whether the Government provided details on the initiatives being taken to enhance awareness among rural communities about their rights and entitlements under MGNREGS, if so, the details thereof?

Benefited from SVAMITVA Scheme

414. Shri Tejasvi Surya:
 Dr. Manna Lal Rawat:
 Shri Damodar Agrawal:
 Shri Yogender Chandolia:
 Shri Vijay Baghel:
 Smt. Kriti Devi Debbarmann:
 Shri Kota Srinivasa Poojary:
 Dr. Bhola Singh:
 Shri Manish Jaiswal:
 Shri Balabhadra Majhi:
 Shri Suresh Kumar Kashyap:
 Shri Alok Sharma:

Will the Minister of PANCHAYATI RAJ

be pleased to state:

(a) the number of rural property owners who have benefited from the SVAMITVA scheme and the manner in which Scheme improve access to institutional credit for rural proposals owners , State-wise;

(b) whether the said scheme has not yet been fully adopted and if so, the reasons for the delay in full implementation of the scheme and steps taken to ensure full implementation of such Scheme, State-wise including in West Bengal, Bihar, Nagaland, Jharkhand, Delhi and Meghalaya and the steps taken to expedite its rollout;

(c) the details of technological and drone mapping measures adopted to ensure the accuracy, transparency and security of drone-mapped property records; and

(d) whether the Government has proposes to integrate SVAMITVA records with other financial and legal systems to streamline property transactions and if so, the details thereof?

Continuation of Pradhan Mantri Fasal Bima Yojana

415. Shri Sudheer Gupta:
 Shri Chavan Ravindra Vasanttrao:
 Shri Dhairyasheel Sambhajirao Mane:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government has approved the continuation of Pradhan Mantri Fasal Bima Yojana and restructured Weather based Crop Insurance Scheme till 2025-26;

(b) if so, the total budget sanctioned for the said purpose;

(c) whether the Government proposes to set up a Fund for Innovation and Technology (FIAT);

(d) if so, the details thereof and the key features of the FIAT along with its aims and objectives; and

(e) whether the Government has also signed a Memorandum of Understanding with Indonesia on trade of Non Basmati White Rice and if so, the details thereof?

Drug Abuse

- †416. Shri Bhojraj Nag:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

- (a) the schemes being implemented to prevent alcohol and drug abuse;
- (b) the efforts being made to prevent illegal sale of drugs; and
- (c) the number of complaints received against such illegal vendors in Chhattisgarh and the number of vendors against whom action has been taken?

Hate Crimes in India

417. Shri Abhishek Banerjee:

Will the Minister of HOME AFFAIRS

be pleased to state:

- (a) whether the Government has implemented any concrete measures to enforce the 10-year moratorium on communalism;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of percentage of increase/decrease of hate crimes including mob assaults, lynchings and attacks on minorities since 2014; and
- (d) the steps taken by the Government to prevent such incidents and ensure accountability along with the data related to these crimes?

National Livestock Mission

†418. Shri Sanatan Pandey:
Shri Satpal Brahamchari:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

- (a) whether the Food Safety and Standards Authority of India (FSSAI) has prescribed any standards for non-bovine milk (sheep, goat camel, donkey) in view of the rising possibilities of the production of such type of milk, if so, the details thereof; and
- (b) whether the Department of Animal Husbandry and Dairying and Union Government has implemented Entrepreneurship Development Programme (EDP for sheep, goat, camel and Ass) under the National Livestock Mission, if so, the details thereof; and
- (c) the amount of subsidy provided to the farmers, FPO, FCO, SHG, JLG and other stakeholders under this scheme in the country particularly in Uttar Pradesh and Sonapat Lok Sabha constituency of Haryana and the manner in which this scheme is helpful in the growth of livestock and livestock products including the details of Uttar Pradesh and Haryana in this regard, district-wise?

Proposal for Minimum Support Price Infrastructure

†419. Shri Arvind Ganpat Sawant:
Shri Sanjay Haribhau Jadhav:
Shri Balwant Baswant Wankhade:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

- (a) whether the Government proposes to give legal guarantee to the Minimum Support Price (MSP), as demanded by farmers' unions, if so, the details thereof and if not, the reasons therefor;

(b) whether there is a shortage of MSP infrastructure in some States, if so, the reasons therefor;

(c) whether the Government proposes to create MSP related infrastructure in all the States so that farmers can easily transport their produce to godowns, if so, the details thereof and if not, the reasons therefor;

(d) whether providing credit facilities to farmers is necessary so that they are not compelled to take advance money from middlemen and sell their produce at lower prices; and

(e) if so, the steps taken by the Government in this regard?

Implementation of FAME II in Tamil Nadu's EV Ecosystem

420. Shri S Jagathratchakan:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) the number of Electric Vehicle (EV) manufacturers and charging stations approved in the country under the Faster Adoption and Manufacturing of Hybrid and Electric Vehicles (FAME II) scheme, State-wise since launch year-wise;

(b) the total amount of financial assistance sanctioned and disbursed under the FAME II scheme and the number of charging stations installed, State-wise, especially in urban and rural regions of Tamil Nadu;

(c) whether the Government is taking steps to expand charging facilities in rural and semi-urban areas of Tamil Nadu, if so, the details thereof; and

(d) the specific actions proposed to be taken by the Government to assist local manufacturers in meeting the growing demand for EVs and to ensure that Tamil Nadu benefits fully from the scheme?

Primary Agricultural Credit Societies (PACs) in Andhra Pradesh

421. Shri B K Parthasarathi:
Shri Bastipati Nagaraju:

Will the Minister of COOPERATION

be pleased to state:

(a) the details regarding the number of Primary Agricultural Credit Societies (PACs) functioning as Common Service Centers (CSCs) in Andhra Pradesh, district-wise;

(b) the specifics regarding the number of loans disbursed by PACs functioning as CSC in Andhra Pradesh, district-wise;

(c) the details regarding the number of farmers availing services from CSC in Andhra Pradesh, district-wise; and

(d) the details regarding the number of PACs undergoing training to function as CSC in Andhra Pradesh, district-wise?

Scholarship Scheme in Rajasthan

†422. Dr. Manna Lal Rawat:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

- (a) whether the Government is providing scholarship under various schemes;
- (b) if so, the details thereof;
- (c) the details of scholarships being provided in the State of Rajasthan, district and category-wise;
- (d) whether any scholarship is pending and discontinued in the State of Rajasthan; and
- (e) if so, the details thereof and the time by which the discontinued scholarships are proposed to be resumed?

Deaddiction Programmes

†423. Shri Hanuman Beniwal:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

- (a) the steps being taken specially to reduce the demand for drugs;
- (b) the share of funds allocated by Union and State Governments utilised properly for de-addiction and rehabilitation programmes in Rajasthan;
- (c) whether the budget earmarked for deaddiction programmes is being disbursed properly in Rajasthan and whether there are any irregularities or corruption in it;
- (d) whether the beneficiaries of de-addiction programmes are receiving any substantial assistance in rehabilitation process; and
- (e) the corrective measures taken by the Government of Rajasthan in laws and policies against drug addiction and whether these policies are being implemented effectively?

Initiatives to Encourage Startups

424. Shri Mohite Patil Dhairyasheel Rajsinh:
 Dr. Amol Ramsing Kolhe:
 Shri Bhaskar Murlidhar Bhagare:
 Shri Sanjay Dina Patil:
 Smt. Supriya Sule:
 Shri Bajrang Manohar Sonwane:
 Shri Amar Sharadrao Kale:
 Shri Nilesh Dnyandev Lanke:
 Prof. Varsha Eknath Gaikwad:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

- (a) whether the Government has undertaken specific initiatives to encourage startups founded by Indian abroad to return to India, if so, the details of these initiatives and their outcomes;
- (b) the details of the challenges faced by Startups returning to India such as regulatory hurdles, tax structures, or funding gaps and the details of steps taken by the Government to address these challenges;
- (c) the estimated number of startups and entrepreneurs who have relocated to India especially in Maharashtra during the last five years and the current year;
- (d) the details of sectors in which these startups are primarily engaged;

(e) whether the investment has been brought into the country by startups that have returned to India during the last five years and the current year;

(f) the extent to which their return has contributed to India's startup ecosystem and overall economy; and

(g) the other steps taken by the Government to make India a more attractive destination for startups, compared to other startup hubs globally?

GLOF Mitigation Project

†425. Shri Ramvir Singh Bidhuri:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) the salient features and objectives of the Glacial Lake Outburst Floods (GLOF) Mitigation Project; and

(b) the funds allocated for implementation of the said Project?

Initiatives for the Empowerment of Divyangjans

†426. Shri Damodar Agrawal:
 Shri Anurag Singh Thakur:
 Shri Manoj Tiwari:
 Shri Praveen Patel:
 Shri Anup Sanjay Dhotre:
 Shri Vijay Baghel:
 Shri P P Chaudhary:
 Smt. Kriti Devi Debbarmar:
 Dr. Nishikant Dubey:
 Smt. Aparajita Sarangi:
 Shri Suresh Kumar Kashyap:
 Ms Kangna Ranaut:
 Shri Kali Charan Singh:
 Smt. Smita Uday Wagh:
 Shri Chandra Prakash Joshi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the details of steps taken to ensure that Divyangjans in remote or underserved areas are informed about the 16 initiatives launched to empower the Divyangjans across India which aims to ensure accessibility and equal opportunities for Persons with Disabilities along with the number of beneficiaries;

(b) the details of steps taken to involve the private sector and Non-Governmental Organizations to create an inclusive environment for Persons with Disabilities in the country particularly rural & semi-urban areas like Jalgarh Lok Sabha constituency;

(c) the details of measure to examine the long-term impact of these initiatives on the lives of Divyangjans in terms of empowerment and inclusion;

(d) whether any monitoring mechanism has been established to evaluate the impact of these initiatives on Divyangjans, if so, the steps taken to address gaps identified; and

(e) whether any dedicated helplines or assistance centers have been established to help Divyangjans access these initiatives, if so, the details thereof and number of persons assisted?

Impact of Free Trade Agreements on Domestic Industries

427. Shri Saptagiri Sankar Ulaka:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether the Government has assessed the impact of Free Trade Agreements (FTAs) on domestic industries, particularly Small and Medium Enterprises (SMEs), since 2020, if so, the details thereof;

(b) the details of challenges identified under these FTAs and the details of measures taken by the Government to address them or concerns arising from the FTA for these sector;

(c) the details of current status of studies evaluating the economic impact of FTAs between India with the European Union (EU) and United Kingdom (UK) and key developments in the ongoing negotiations;

(d) whether the Government have any proposals to include provisions for the ease of mobility for Indian professionals as part of the FTA;

(e) if so, the details of specific steps/measures taken by the Government are being considered to facilitate the movement of Indian professionals, including visa provisions, recognition of qualifications, and other related aspects; and

(f) whether a mechanism exists to monitor the long-term effects of FTAs on employment and industry growth and if so, the details thereof?

Sahakar Mitra Internship Scheme of NCDC

428. Shri Dulu Mahato:

Will the Minister of COOPERATION

be pleased to state:

(a) the primary objective of the Sahakar Mitra Internship Scheme launched by the NCDC;

(b) the eligibility and selection criteria followed for interns under the Sahakar Mitra Internship Scheme in which are interns selected;

(c) the manner in which the Sahakar Mitra Internship Scheme contributes to the development of the cooperative sector in the country;

(d) the key focus areas of the Sahakar Mitra Internship Scheme, particularly in agriculture and rural development; and

(e) the manner in which the Sahakar Mitra Internship Scheme supports socio-economic development in the country?

Farm Mechanization

429. Shri Azad Kirti Jha:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the current level of farm mechanization in the country;

(b) the time by when the country is likely to attain 75% farm mechanization;

(c) whether any mechanism is laid down to ensure that farm mechanization benefits small and marginal farmers and if so the details thereof;

(d) whether any study has been conducted to assess the challenges of farm mechanization in

the country;

(e) if so, the details and findings thereof and if not, the reasons therefor; and

(f) the details of major challenges, if any, in attaining 100% farm mechanization in the country?

Skill Development Programmes

†430. Shri Parbhubhai Nagarbhai Vasava:
Shri Pradeep Kumar Singh:
Shri Tapir Gao:
Shri Khagen Murmu:
Shri Dineshbhai Makwana:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the details of the skill development programmes being offered in CRC Madurai along with the manner in which these programmes align with employment opportunities for Persons with Disabilities (PwDs);

(b) whether there are any such plans to collaborate with industries or organizations to provide job opportunities for trained disabled persons; and

(c) if so, the details thereof?

Settlement of Agriculture Insurance Claims

431. Shri Deepender Singh Hooda:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the percentage of the settlement of agriculture insurance claims across the country, State-wise/UT wise;

(b) the details of claims made, insurance claim payouts and financial assistance made to farmers for crop loss during the last ten years, State-wise and year-wise;

(c) whether modern technology is being used for quick and accurate assessment of crop yield/loss to affect speedy claim settlement under the Pradhan Mantri Fasal Bima Yojana (PMFBY); and

(d) if so, the details thereof and if not, the reasons therefor?

PM Daksh and Avaya Yojana

432. Shri Manish Jaiswal:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

(a) the number of trainee trained under PM Daksh and PM Avaya Schemes; and

(b) the implementation status in Jharkhand including Hazaribagh and Ramgarh ?

Performance of RINL

433. Dr. C M Ramesh:
Shri Balashowry Vallabhaneni:

Will the Minister of STEEL

be pleased to state:

- (a) the performance and status of RINL and details of its debt;
- (b) details of revival plan approved by Gol for RINL with an estimated cost of Rs. 11,500 crores;
- (c) the manner in which the above approved plan is proposed to be implemented and amount, out of Rs. 11,500 crores, utilised for capital investment;
- (d) whether the above amount also covers arrears to be paid to workers of RINL and if so, the details thereof;
- (e) aims and objectives of package announced for RINL by the Union Cabinet recently;
- (f) whether it is true that wages of employees and workers are pending for 2-3 months for payment; and
- (g) it is, reasons for delay and after the recent package of Rs. 11,500 crores, will the Gol allow salaries to be paid from the above package, if not, the reasons therefor?

Foreign Direct Investment

434. Shri Maddila Gurumoorthy:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

- (a) the details of the contribution of Invest India in facilitating Foreign Direct Investment (FDI) as compared to the total FDI inflows received by the country;
- (b) the details of FDI facilitated by Invest India during the financial year 2023-24;
- (c) the details of FDI facilitated by Invest India during the first six months of financial year 2024-25 (April-September, 2024);
- (d) whether the Government maintains data to evaluate the actual conversion rate of investment facilitation provided by Invest India into real FDI inflows; and
- (e) if so, the details thereof?

Deendayal Disabled Rehabilitation Scheme

435. Shri Anto Antony:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

- (a) the steps taken by the Ministry to provide year-wise data of NGOs engaged under the Deendayal Disabled Rehabilitation Scheme during the last five years;
- (b) the steps taken by the Ministry to provide year-wise data of beneficiaries reached under the scheme over the last five year;
- (c) the measures are being taken to improve the quality of education and training under the scheme;
- (d) the manner in which the Ministry assess the effectiveness of NGOs involved in the rehabilitation of persons with disabilities; and
- (e) the steps taken to expand the coverage or scope of the Deendayal Disabled Rehabilitation Scheme?

National Turmeric Board

436. Shri Balashowry Vallabhaneni:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) whether it is true that the Government has inaugurated the National Turmeric Board in Telangana recently;

(b) if so, the details of target and objectives of the proposed board;

(c) whether it is not true that there are genuine demand from Andhra Pradesh for setting up of Chilli Board in Guntur district; and

(d) if so, the details of constraints that the Government have to constitute Chilli Board in Guntur, AP?

Assistance for setting up PM Mitra Parks

†437. Shri Bhumare Sandipanrao Asaram:

Smt. Delkar Kalaben Mohanbhai:

Shri Gyaneshwar Patil:

Will the Minister of TEXTILES

be pleased to state:

(a) whether any special incentive or assistance mechanism has been made available under PM Mitra Yojana to textile producers for setting up units in proposed parks in Sambhajinagar of Maharashtra, Dadra and Nagar Haveli and in the State of Madhya Pradesh;

(b) if so, the details thereof;

(c) whether the Government has allocated any funds or grants for the development of PM Mitra parks in Sambhajinagar of Maharashtra, Dadra and Nagar Haveli and in the State of Madhya Pradesh; and

(d) the time by which the said funds/grants are likely to be released?

Budgetary Allocations for the MGNREGS

438. Shri Tariq Anwar:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether it is a fact that budgetary allocations for the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) have consistently fallen short of the demand projected by the Government, if so, the reasons for these budgetary shortfalls;

(b) the details of the budget allocations, revised estimates and actual expenditures for MGNREGS during the last five years in the country;

(c) the total amount of pending wage payments under MGNREGS, State-wise including Bihar;

(d) the reasons for delay in wage disbursement under MGNREGS and the average duration of these delays during the past year; and

(e) the corrective measures taken by the Government to ensure timely payment of wages of MGNREGS workers and to address the funding gaps in MGNREGS?

Trade Infrastructure for Export Scheme

439. Shri Tangella Uday Srinivas:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

(a) the details of the projects approved under the Trade Infrastructure for Export Scheme (TIES) in the country during the last five years, including State/UT-wise and district-wise information for Andhra Pradesh, specifying the types of projects approved;

(b) the total funds allocated, released and utilized under TIES for Andhra Pradesh during the last five years, State/UT-wise and project-wise;

(c) the current operational status of the approved TIES projects, particularly those in Andhra Pradesh;

(d) whether any challenges or delays have been encountered in implementing TIES projects in Andhra Pradesh and if so, the reasons for these challenges and the steps being taken by the Government to address them; and

(e) the number of pending proposals for TIES projects in Andhra Pradesh, the reasons for their pending status and the expected timelines for their approval?

Condition of Indian Textiles and Apparel Sector

440. Shri Shirang Appa Chandu Barne:

Will the Minister of TEXTILES

be pleased to state:

(a) whether the Indian textiles and apparel sector is fragmented with sub-sectors such as knitting, processing and apparel;

(b) if so, the details thereof;

(c) whether the Indian textiles and apparel sector lacks the scale required to succeed in global markets;

(d) if so, the response of the Union Government thereon; and

(e) the steps taken by the Union Government to bring textiles and apparel sector at par with global counterparts?

Decline in Fish Catch on Kerala's Coast

441. Dr. Shashi Tharoor:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) the details of annual volume of catch of oil sardine and mackerel on Kerala's coast during the last ten years;

(b) whether the Government or Central Marine Fisheries Research Institute has conducted any study to assess the decline in the catch of famous fishes on Kerala's coast, if so, the details thereof; and

(c) if not, whether the Government would consider studying or researching the above mentioned issue and suggest measures to overcome it?

Vision for Heavy Industry Sector

†442. Shri Sanjay Haribhau Jadhav:

Will the Minister of HEAVY INDUSTRIES

be pleased to state:

(a) the vision of the Government for heavy industry sector in the next five years and main priorities for its development;

(b) the measures taken to promote co-operation between Public and Private Sectors in Heavy Industries Sector and to leverage their respective strengths;

(c) the initiatives taken to create a level playing field for domestic manufacturers of Heavy Engineering Goods and Services and to protect them from unfair competition; and

(d) the steps taken to address the issue of dumping of cheap imports from other countries and to ensure fair trade practices in Heavy Industry Sector?

Income of Farmers

443. Shri Adhikari Deepak Dev:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) the average income of a farmer as on date;

(b) whether it has been noticed that the income of the farmers has increased or has been doubled since 2022;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the measures/steps taken/to be taken by the Government in this direction?

Steel Hub

444. Shri Gurmeet Singh Meet Hayer:

Will the Minister of STEEL

be pleased to state:

(a) whether Mandi Gobindgarh has long been a vital steel hub in India, known for its key role in the processing of scrap steel and if so, the details thereof;

(b) whether it is a fact, that in recent years, its growth has stagnated and steps taken by the Government to rejuvenate the Mandi Gobindgarh steel hub;

(c) whether there is any initiatives to incentivise investments in this region and the steps being taken to boost employment opportunities and economic growth within the steel industry; and

(d) whether the Government is considering a special economic package to support this industrial hub, if so, the details thereof?

Establishment of Central Rice Research Institute

445. Shri Pradeep Purohit:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government has assessed the feasibility of establishing a Central Rice Research Institute in Bargarh considering its status as a leading rice-producing region in Odisha and if so, the details thereof;

(b) whether the Government recognizes the need for advanced research on rice production including climate-resilient varieties and has any plan to allocate resources for setting up such an institute in Bargarh and if so, the details thereof;

(c) whether the Government has evaluated the manner in which such an institute could contribute to improving the livelihoods of rice farmers in Odisha and other States by enhancing yield and reducing input costs and if so, the details thereof; and

(d) whether the Government has proposed a timeline or allocated specific funds for the establishment of the Central Rice Research Institute at Bargarh and if so, the details thereof?

Food Items under Export Promotion Schemes

446. Shri Durai Vaiko:

Will the Minister of COMMERCE AND INDUSTRY

be pleased to state:

the details of assistance given to the exporters and beneficiaries of value-added agricultural/processed food items under the Export Promotion Schemes of Agricultural and Processed Food Products Export Development Authority (APEDA) and Spices Board in the Tiruchirappalli and Pudukottai district during the last five years including current year, year-wise?

Decreasing Vegetable Cultivation

447. Shri Y S Avinash Reddy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether the Government has taken note that the production of vegetables in the country is decreasing due to various reasons including decrease of area under cultivation;

(b) if so, the details thereof, State-wise and reasons for such situation since 2014 onwards to till date; and

(c) whether the Government has conducted any survey in each State, if so, the details thereof and if not, the reasons therefor?

Agri Stack Impact on Farming

448. Dr. Amar Singh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

be pleased to state:

(a) whether it is a fact that the recently created Agri Stack will serve as a comprehensive database through detailed records of farmers, land usage and crop patterns;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the steps taken/being taken by the Government for improving the lives of farmers and increasing their income?

Proposal Sanctioned by CAMC

449. Shri Muhammed Hamdullah Sayeed:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) the number of Project proposals sanctioned by the Central Approval & Monitoring Committee (CAMC) under the Fisheries and Aquaculture Infrastructure Development Fund (FIDF);

(b) if so, the details thereof, including the type of projects and their distribution in State and Union Territories; and

(c) the measures being taken by the Government to ensure timely implementation and monitoring of the approved projects?

Destruction of Animals

450. Dr. Ganapathy Rajkumar P:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) the number of animals destroyed in recent calamities in Tamil Nadu State;

(b) the steps taken to compensate the destruction of domestic animals; and

(c) the details of other steps taken in this regard?

Separate HSN Code for Recycled Textiles

451. Ms. S Jothimani:

Will the Minister of TEXTILES

be pleased to state:

(a) whether any specific/separate HSN Code exists for recycled textiles;

(b) if so, the details thereof;

(c) if not, whether the Government proposes to allot a separate HSN Code to identify and track such textiles and their trade; and

(d) whether the Government has taken any other measures to recognize and promote sustainable products and if so, the details thereof?

Budgetary Allocation for MGNREGS

452. Thiru D M Kathir Anand:
Dr. Shivaji Bandappa Kalge:

Will the Minister of RURAL DEVELOPMENT

be pleased to state:

(a) whether the Government has taken measures to increase the budgetary allocation for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Swachh Bharat and PMAY(Gramin) and other schemes to cater the welfare of rural people especially women;

(b) if so, the details thereof;

(c) the measures taken by the Government to increase the number of working days from 100

days to 150 days and effect the 6% increase in wages every year; and

(d) whether the Government has initiated any special Employment Guarantee Scheme for SC/ST/OBC and Minority communities and if so, the details thereof and if not, the reasons therefor?

Mini Textile Parks

453. Thiru Dayanidhi Maran:

Will the Minister of TEXTILES

be pleased to state:

(a) the details of criteria will be used to identify suitable locations for setting up technical textile hubs & mini textile parks in Tamil Nadu along with the plan to align these hubs with the goals of the National Technical Textile Mission;

(b) the details of portion of the 1,400 crore National Technical Textile Mission budget will be allocated for the development of textile hubs in Tamil Nadu along with the additional funding or incentives provided to attract private investors to these hubs;

(c) the details of funds allocated/disbursed and spent through various programmes by the National Technical Textile Mission in the last three years and the details of expenditure itemised, State and year-wise; and

(d) the infrastructure developments are planned to support these hubs, including transportation, power and water facilities in Tamil Nadu and how will the proposed hubs integrate with existing textile clusters in districts like Tirupur, Karur and Erode?

Development of Model Fishermen Villages

454. Shri Shafi Parambil:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) the details of the villages identified under the Development of Model Fishermen Villages during the current financial year;

(b) the data of beneficiaries who have received assistance under the scheme in the current financial year, State-wise;

(c) the impact of the scheme on the life and livelihood of fishermen in the selected villages; and

(d) whether the Government is planning to expand the scheme in the coming year and if so, the details thereof?

CRCS- Sahara Refund Portal

†455. Shri Chandra Prakash Choudhary:
Shri Satpal Brahamchari:
Shri Sanatan Pandey:

Will the Minister of COOPERATION

be pleased to state:

(a) whether the Central Registrar of Cooperative Societies (CRCS)-Sahara Refund Portal has been made operational by the Government and if so, the details thereof;

(b) whether the disbursement of payment of only Rs. 50,000 is being made to the depositors of Sahara group into their Aadhaar linked bank accounts against their verified claims through this portal, if so, the reasons behind disbursement of full payment to the depositors; and

(c) the efforts made to ensure the disbursement of full payment to the depositors along with the details thereof?

Primary Agricultural Credit Societies (PACS)

456. Shri Dushyant Singh:

Will the Minister of COOPERATION

be pleased to state:

(a) the details regarding National Cooperative Exports Limited (NCEL), Bharatiya Beej Sahakari Samiti Limited (BBSSL) and the National Cooperative Organics Limited (NCOL) and the initiatives undertaken by these organisations to promote cooperatives across the country;

(b) whether the Union Government aims to establish viable cooperatives in Panchayats, particularly focusing on sectors such as dairy and fishery cooperatives and the steps being taken to support their formation and growth, if so, the details thereof;

(c) whether the Government has taken steps to digitize Primary Agricultural Credit Societies (PACS) by linking them with ERP (Enterprise Resource Planning) software and the manner in which these measures aim to improve efficiency and transparency within PACS, if so, the details thereof; and

(d) the total number of PACS onboarded onto the ERP software till date, along with the details of the regions or States where implementation of PACS have been most successful?

Rashtriya Kamdhenu Aayog

457. Shri P V Midhun Reddy:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

be pleased to state:

(a) whether there is no Chairman in the Rashtriya Kamdhenu Aayog, constituted for the welfare of cows;

(b) if so, the reasons therefor and the date when the post became vacant;

(c) the details of the schemes implemented since 2019 on the recommendations of the Rashtriya Kamdhenu Aayog;

(d) the total expenditure on these implemented schemes out of a fund of Rs. 500 crore allocated to Rashtriya Kamdhenu Aayog in the budget for the financial year 2019-2020; and

(e) the total number of veterinary, animal husbandry and agricultural universities participating in the initiative launched by Rashtriya Kamdhenu Aayog?

Ownership Rights of Rehabilitation Homes

458. Shri Manish Tewari:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) the total number of households built under various rehabilitation schemes in Chandigarh till date since 1980, year-wise;

(b) whether the Union Government is aware of any survey conducted by the estate office of Chandigarh to ascertain the ownership rights of houses under various rehabilitation schemes in Chandigarh, if so, the details thereof and if not, the reasons therefor;

(c) whether the Union Government plan to grant ownership rights to allottees of rehabilitation homes in Chandigarh;

(d) if so, whether the Government also plans to uplift the ban on property conversion from leasehold to freehold through General Power of Attorney in Chandigarh; and

(e) if not, the reasons does the Government have for not providing ownership rights to the allottees of rehabilitation homes?

Potential of Cooperative Sector in strengthening the Rural Economy

459. Shri Rahul Kaswan:

Will the Minister of COOPERATION

be pleased to state:

(a) whether the Government recognises the potential of the cooperative sector in strengthening the rural economy;

(b) if so, the details of measures taken by the Government to support and promote cooperatives in rural economy;

(c) the total amount of funds allocated to cooperative societies in rural areas during the last five years across various sectors specially in Rajasthan, State-wise; and

(d) the manner in which the Government plans to generate employment in rural areas through cooperatives in the country, specially in Rajasthan?

Domestic Steel Industry

†460. Shri Bidyut Baran Mahato:

Will the Minister of STEEL

be pleased to state:

(a) the steps being taken by the Government to strengthen India's steel industry in global competitiveness;

(b) whether the Government proposes to promote the domestic steel industry, especially the small and medium producers; and

(c) whether the Government is formulating any policy to control the fluctuations in the prices of raw material like iron and coal supplied to the steel industry, so as to keep India's cost of steel production stable and consequently provide cheaper and quality steel in the domestic market?

New Delhi
Tuesday, January 28, 2025/
Magha 08, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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Remarks

LOK SABHA CORRIGENDA

to the List of Questions for WRITTEN ANSWERS on
Tuesday, February 04, 2025/Magha 15, 1946 (saka)

Question No.	Correction
283	Part (b) line 1: for "claim amounts have not been laid" read "claim amounts have not been paid"
296	Part (a) line 1: for "the role of industry-wide" read "the role of industry-wise"
382	In heading: for "R&S Projects" read "R&D Projects"
426	Part (b) line 3: for "Jalgarh Lok Sabha constituency" read "Jalgaon Lok Sabha constituency"

New Delhi;
February 03, 2025
Magha 14, 1946 (Saka)

UTPAL KUMAR SINGH
Secretary General